



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/14/2024	NORTH EAST ECO DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	SC, FOREST GA, ASSAM SC, REVENUE
2	I.A.(Civil)/2000/2024 in WA/776/2024	THE UCO BANK AND ORS Versus M/S INDRAPRASTHA COLD STORAGE AND ANR.	MR. M SHARMA MR P AGARWAL MR H K SARMA	
	WITH WA/776/2024 (Filing Number)	THE UCO BANK AND ANR. Versus M/S INDRAPRASTHA COLD STORAGE AND ANR. F	MR H K SARMA	
3	I.A.(Civil)/3613/2024 in WA/12848/2024	PRANAB DAS Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. S NATH R SAHA	SC, BTC
	WITH WA/12848/2024 (Filing Number)	PRANAB DAS Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. S NATH	
4	I.A.(Civil)/484/2025 in WA/15174/2024	JATIN RAJKONWAR AND ORS Versus UNION OF INDIA AND ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	MS. S SENAPATI(R-2,3) MR. S K CHAKRABORTY (R-2,3) DY.S.G.I.
	WITH WA/15174/2024 (Filing Number)	JATIN RAJKONWAR AND ORS Versus UNION OF INDIA AND ORS	MR A DASGUPTA	
5	I.A.(Civil)/1563/2025 FIXED in WP(C)/2531/2025	DHIRESH NARAYAN CHOWDHURY Versus THE UNION OF INDIA AND 7 ORS.	DR. P K GOSWAMI MR. B D GOSWAMI MR. J M GOGOI IMSENKALA	SC, AG (A AND E) DY.S.G.I. SC, GHC

	WITH WP(C)/2531/2025	DHIRESH NARAYAN CHOWDHURY Versus THE UNION OF INDIA	MR. P K GOSWAMI MR. B D GOSWAMI MR. J M GOGOI IMSENKALA	SC, AG (A AND E) MR. B CHAKRAVARTY (C.G.C) DY.S.G.I. SC, GHC
6	I.A.(Civil)/1606/2025 in WA/5771/2025	MEDHABRATA BURAGOHAIN Versus THE ASSAM PUBLIC SERVICE COMMISSIONER,	MR H K DAS MS B SAIKIA MS D MAHANTA MR N K SARMA	MR. T J MAHANTA SC, APSC MR. P P DUTTA
	WITH WA/5771/2025 (Filing Number)	MEDHABRATA BURAGOHAIN Versus THE ASSAM PUBLIC SERVICE COMMISSION	MR NIKUNJA KUMAR SARMA	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
7	WA/115/2025	N.F. RAILWAY Versus THE STATE OF MIZORAM AND 7 ORS.	SANJAY KUMAR MEDHI	SR.GA, MIZORAM
	WITH I.A.(Civil)/1100/2025 in WA/115/2025	N.F. RAILWAY Versus THE STATE OF MIZORAM AND 7 ORS.		
8	WA/121/2025	THE FOOD CORPORATION OF INDIA AND 3 ORS Versus M/S NIT TRADERS	MR B K SINGH MR D AKRAM	
9	WA/160/2025 FIXED	TEZPUR UNIVERSITY AND 2 ORS Versus UPASANA DAS AND ANR	MR. S C KEYAL	MR. K P PATHAK(R-1) MR. D GOGOI(R-2) MR BHARGAV DAS (R-1) MR. C PAUL(R-1)
10	WP(C)/2785/2025	HUSSAIN MD ROFIQUZZAMAN Versus UCO BANK AND ANR	MS. A GOGOI MR. S N KRISHNATRAYA G L BORA S CHOUDHURY	
11	WP(C)/2789/2025	INALO ZHIMOMI Versus THE STATE OF NAGALAND AND 5 ORS	S BORGOHAIN MR BAPLU CHAKMA	GA, NAGALAND SC, GHC
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
12	WA/154/2025	RANJEET KUMAR PANDEY (EX-CT/GD NO. 0583908 Versus THE UNION OF INDIA AND 3 ORS.	MRS R BEGUM MS. A LALA	ASST. S.G.I
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
13	PIL/44/2024	KAILEN DAOLAGUPU AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS (F)	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	GA, ASSAM DY.S.G.I.
14	PIL/48/2024	REETAM SINGH Versus THE STATE OF ASSAM AND 3 ORS	MS. M DEV	GA, ASSAM
15	PIL/65/2024	ARUN KUMAR DAS Versus THE UNION OF INDIA AND 2 ORS	MR F Z MAZUMDER	MR. K K PARASAR (C.GC) DY.S.G.I.
16	WA/362/2024	DR JADAB CHANDRA KUMAR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. S K DEKA MR. D J DAS A GAUTAM N GAUTAM ARUNABH SARMA	MR J ABEDIN(R-7) MR. K I MAZUMDER (R-7) MS. B CHOWDHURY (R-8) MR M Z RAHMAN(R-7) SC, HEALTH

	WITH I.A.(Civil)/3180/2024 in WA/362/2024	DR JADAB CHANDRA KUMAR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. S K DEKA MR. D J DAS A GAUTAM N GAUTAM ARUNABH SARMA	SC, HEALTH
17	WA/64/2025	SHRI PREM KUMAR SINGH Versus THE STATE OF ASSAM AND ORS	MR. P MAHANTA MS. M BORGHAIN M DAS	GA, ASSAM
18	WP(C)/1774/2025	SITA RANI DAS Versus THE UNION OF INDIA AND 4 ORS.	MR. A AHMED MS. D GOSWAMI R LAKRA MS. S DAS	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
19	WP(C)/7408/2023	SUBILAL NARZARY AND ANR Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA MS. A SARANIA	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
20	WITH WP(C)/693/2025	DULAL DAIMARY AND ANR Versus BODOLAND TERRITORIAL COUNCIL AND 155 ORS.	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA N GOGOI	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
21	PIL/22/2024	ABDUL SALAM SHAH Versus THE STATE OF ASSAM AND 8 ORS	MR. A K PURKAYASTHA MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM SC, PWD
22	PIL/31/2024	ANANTA SMITH AND 2 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM MR. R DUBEY (R- 9,11) MR. B D DEKA (R- 12) MS. A B KAYASTHA (R- 9,11) MR. A N I HUSSAIN (R- 9,11) MR. M DAS (R-12) N R SURANA (R13) N R SURANA (R13) MR A BHATRA (R- 12) SC, REVENUE
23	WA/430/2024 CAVT. NO.12482024,117800012472024,117800012322/024,	JARPL JPW DMC Versus THE UNION OF INDIA AND 5 ORS	MR. D SAIKIA MR. SAILENDRA DEKA MR JITENDRA DAS	MR. K N CHOUDHURY MR. I CHOWDHURY SR ADV MR. A M DUTTA MR T DAS N GAUTAM MR R DAS DY.S.G.I. FOR CAVEATOR SC, COAL INDIA
	WITH I.A.(Civil)/3986/2024 in WA/430/2024	JARPL JPW DMC Versus THE UNION OF INDIA AND 5 ORS	MR. D SAIKIA MR. SAILENDRA DEKA MR JITENDRA DAS	MR. K N CHOUDHURY MR. I CHOWDHURY SR ADV MR. A M DUTTA MR T DAS N GAUTAM MR R DAS DY.S.G.I. SC, COAL INDIA FOR CAVEATOR
24	WP(C)/2836/2024 FIXED	THE UNION OF INDIA AND 3 ORS. Versus IC-46466F COLONEL LALLAN KUMAR G SINGH (RETD.)	MR. R K D CHOUDHURY	MR. A R TAHBILDAR
25	WITH WP(C)/9/2024	UNION OF INDIA AND 3 ORS Versus NO 14357400A EX SEP GIN KHAN KAP	MR. B CHAKRAVARTY	
26	WITH WP(C)/255/2024	THE UNION OF INDIA AND 3 ORS Versus JC-548724X EX SUBEDAR TAHANGBOY VAIPHEI	MR. B CHAKRAVARTY SC, C.G.C.	

27	WITH WP(C)/256/2024	THE UNION OF INDIA AND 3 ORS Versus NO. 15370769A EX NAIK DIPAK KUMAR BARMAN	MR. B CHAKRAVARTY	
28	WITH WP(C)/258/2024	THE UNION OF INDIA AND 4 ORS Versus NO. 15127681Y EX NAIK HAUKHOSIAM	MR. B CHAKRAVARTY	
29	WITH WP(C)/712/2024	THE UNION OF INDIA AND 4 ORS Versus IC-51008P LT COL ACHINTYA KUMAR NANDI (RETD)	MR. B CHAKRAVARTY SC, C.G.C.	
30	WITH WP(C)/839/2024	UNION OF INDIA Versus NO 4354612H EX SEP JAMKHO GAM	BIPLAV CHAKRAVARTY	
31	WITH WP(C)/860/2024	UNION OF INDIA AND 3 ORS Versus NO. 13691266P EX HAVILDAR (HONY NAIB SUBEDAR)	MR. B CHAKRAVARTY	
32	WITH WP(C)/1789/2024	UNION OF INDIA AND 3 ORS. Versus NO. 4355274H EX SEPOY LUNKAM VAIPHEI	MR. B CHAKRAVARTY DY.S.G.I.	
33	WITH WP(C)/1973/2024	UNION OF INDIA Versus NO. 14702446W EX HAV WNG ELIZA ANAL	MR. B CHAKRAVARTY	
34	WITH WP(C)/2274/2024	UNION OF INDIA AND 3 ORS. Versus JC-670275H EX SUBEDAR (HONY LT) JHUNU SINGH CHOUDHURI	MR. U K GOSWAMI	MR. A R TAHBILDAR
35	WITH WP(C)/3490/2024	UNION OF INDIA AND 3 ORS. Versus NO 13886051W EX HAV (HONY) NB SUB KT DIVENSON ANAL	MR. B CHAKRAVARTY	
36	WITH WP(C)/209/2025	UNION OF INDIA AND 3 ORS. Versus NO. 4360691Y EX-NK RAMENDRA LASKAR	MR. R K D CHOUDHURY	MR. A R TAHBILDAR
37	WITH WP(C)/1690/2025	THE UNION OF INDIA AND 2 ORS Versus NO 14912422K EX-HAV BHANU DEV ROY	MR. U K GOSWAMI (C.G.C.)	MR. A R TAHBILDAR
38	WITH WP(C)/1766/2025	UNION OF INDIA AND 3 ORS. Versus 4366492F EX-NK L.H. KOLNI ANAL	MR. U K GOSWAMI (C.G.C.)	
39	WP(C)/4069/2024	UNION OF INDIA AND 2 ORS. Versus DEBEN KUMAR SAHARIA	MR. B CHAKRAVARTY SC, C.G.C.	MR D N SARMA
40	WITH I.A.(Civil)/258/2025 in WP(C)/4069/2024	UNION OF INDIA AND 2 ORS Versus DEBEN KUMAR SAHARIA	BIPLAV CHAKRAVARTY	
41	WP(C)/5290/2024 FIXED	ANU DEVI Versus UNION OF INDIA AND 3 ORS.	K JAIN	MR. B CHAKRAVARTY (CGC) DY.S.G.I.
41	WP(C)/5678/2024	BADIYUT ZAMAL TALUKDAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA MD. M AHMED	GA, ASSAM SC, BTC SC, REVENUE
42	WP(C)/372/2025 CAVT. NO.11712/024,	THE CHAIRMAN CUM MANGING DIRECTOR BSNL AND ANR Versus UDIT GUPTA	MR G GOSWAMI	MS. S SEAL FOR CAVEATOR, MS. S KANUNGOE FOR CAVEATOR, MS. J CHETRY FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Monday, 26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
1	WP(C)/687/2023 FIXED	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN (R1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
	WITH I.A.(Civil)/2030/2023 in WP(C)/687/2023	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MR. A K BARUAH MR A DAS	DY.S.G.I.
2	WITH WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN(R 1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
	WITH I.A.(Civil)/2032/2023 in WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR A DAS	DY.S.G.I.
<u>MOTION</u>				
3	WP(C)/2704/2024 FIXED	SANGEETA BAROOAH Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG SC, FINANCE
4	WP(C)/3094/2024	PRANAB RAJBONSHI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MS. P DAS	SC, SEC. EDU.
5	WP(C)/3370/2024	ATUL BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MR P NEOG	SC, ELEM. EDU GA, ASSAM
6	WP(C)/4075/2024	NAJIRUN BEGUM (BEWA) Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, ELEM. EDU SR. GA, ASSAM
7	WP(C)/2126/2025	DIDARUL ISLAM Versus THE STATE OF ASSAM AND ORS	MR. D P CHALIHA MR. U P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM

8	WP(C)/2272/2025 B/O	NASHIMA AKTAR LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM
9	WP(C)/2347/2025 CAVT. NO.030020/25,N	TINKU BISWAS AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR S ABDULLAH	MR S SARMA SC, SEC. EDU. FOR CAVEATOR
10	WP(C)/2654/2025 FIXED	SMT ANJANA SAIKIA BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P BORAH MR U GHOSH	SC, SEC. EDU.
11	WP(C)/2776/2025 B/O	MURSHIDA YEASMIN LASKAR Versus THE STATE OF ASSAM AND OARS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
12	WP(C)/2781/2025	SMTI MINOTI BORTHAKUR Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR M.J. BHARALI S K LAHAN	SC, ELEM. EDU SC, FINANCE
13	WP(C)/2794/2025	JINTU MEDHI Versus THE STATE OF ASSAM AND ORS ADMISSION	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU
14	WP(C)/1663/2018	BRIHASPATI BORO AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PAUL MR. G C DAS MR. A PAUL MS. L WAJEEDA MS. S KUMARI	SC, ELEM. EDU
15	WP(C)/2227/2019 FIXED	NITYANANDA SARKAR AND 69 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR H K DAS MR. N BARUAH MR. M SARMA MR. U PATHAK MR N K SARMA	SC, ELEM. EDU MR S BORA (R-5&6) SC, FINANCE
16	WITH WP(C)/6268/2024	SUBHAS ROY AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H K DAS MS D MAHANTA MR SHREYAS DAS MR N K SARMA B SAIKIA	SC, ELEM. EDU SC, BTC
17	WP(C)/140/2022	RIMJHIM BARTHAKUR Versus THE STATE OF ASSAM AND 2 ORS	MR. B J GHOSH MRS. B HAZARIKA	SC, SEC. EDU.
18	WP(C)/194/2022	MRS KALYANI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-6,7) MR. N MAHAJAN (R-6,7) MR A DAS (R-6,7) MR. R A PRAMANIK (r-6)
19	WITH I.A.(Civil)/734/2024 in WP(C)/194/2022 WP(C)/4702/2022	RENU BARMAN (HEAD MASTER) Versus MRS KALYANI DEVI AND 5 ORS KRISHNA GOGOI AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. B K DAS MR. A K BARUAH MR. K N CHOUDHURY MR. R M DEKA MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR B D DAS (R-11) MR H K SARMA (R-11) SC, APSC MR. S K DAS (R-7) MR. I H SAIKIA (R-5,6,8,9,10) MR. P HAZARIKA (R-12) MR. B BORAH (r-9) MR. K KALITA (R-5,6,8,10) MR. M R CHOUDHURY (r-9) MR K KASHYAB (r-9) MS L HMAR (R-5,6,8,10) MS B B HUSSAIN (R-11) MR. R K HAJONG (R-5,6) MR S BORA (R-11) MR. H R DAS (R-11) SC, SEC. EDU.

20	WITH WP(C)/4715/2018	KRISHNA GOGOI AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. S B LASKAR MR. H A LASKAR MR. A M CHOWDHURY	MR B D DAS MR A K BORAH MR H K SARMA SC, APSC MR. I H SAIKIA MR. S K DAS (R6) MR. P HAZARIKA MR. N S LASKAR MR. R PHUKAN MR. H S BORAH MR. K KALITA MR. M R CHOUDHURY MS. J RONGPIPI MR D BARMAN (R6) MS L HMAR SC, SEC. EDU. MR. G .CHOUDHURY (SC. APSC)
21	WP(C)/5479/2022	SANTOSH KR BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU GA, ASSAM SC, AG J U AHMED (R-9) MR S A REEYAZ(R-9) SC, BTC SC, FINANCE
22	WP(C)/8175/2022 FIXED	MANJU SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. DITUL DAS MR. R RAHMAN MR K K SAHA	MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5) SC, SEC. EDU. SC, FINANCE
23	WP(C)/8227/2022	SANJEET KR BORAH Versus THE ASSAM UNIVERSITY AND 8 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, ASSAM UNIVERSITY
24	WITH WP(C)/6893/2023	SANJEET KUMAR BORAH Versus THE UNION OF INDIA AND 11 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MRS. R DEVI (r-1) DY.S.G.I. SC, ASSAM UNIVERSITY
25	WP(C)/383/2023	JUNMONI PHUKAN AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	SC, ELEM. EDU SC, SSA
26	WP(C)/467/2023	JALAL UDDIN MONDAL Versus THE STATE OF ASSAM AND 2 ORS	MR Z HUSSAIN MR. M HOQUE	SC, SEC. EDU.
27	WP(C)/1117/2023	SUSHIL SAHARIA AND 46 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOWDHURY SR ADV MR D DEKA MR T DAS MS A M DCOSTA	GA, ASSAM SC, SEC. EDU.
28	WITH WP(C)/1103/2023	PRANJAL SAIKIA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOWDHURY SR ADV MR D DEKA MR T DAS MS A M DCOSTA	GA, ASSAM SC, SEC. EDU.
29	WP(C)/1263/2023	DULAL CHANDRA ROY Versus ASSAM AGRICULTURE UNIVERSITY AND 2 ORS.	MR S BORTHAKUR MR. P. SINGHA	SC, AAU
30	WITH WP(C)/4824/2019	DULAL CHANDRA ROY Versus ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. P N GOSWAMI SC, AAU
31	WP(C)/1633/2023 FIXED	BINA DAS Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, ELEM. EDU GA, ASSAM MR. P N SHARMA MS. P DAS (R- 7 & 8) SC, SEC. EDU.

32	WP(C)/2782/2023	DEMOW TOWN HIGH SCHOOL MANAGING AND DEVELOPMENT COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM SC, SEC. EDU.
33	WP(C)/2803/2023	MOFIZ UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	SC, HIGHER EDU MR. M K CHOUDHURY (R-4) K U AHMED (R-4) MS P SARMA(R-4) MR. M HOSSAIN (R-7) MS N HASSAN(R-4)
34	WP(C)/3305/2023	RAGHAVENDRA PRATAP SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM	MR. A AHMED(r-4) U U KHAN(r-4) MR A AHMED (r-4) SC, SEC. EDU.
35	WP(C)/4298/2023	ABUL KASHEM SHEIKH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR P R SARMA MR D MEDHI B ALI SK	SC, ELEM. EDU SC, SSA
36	WP(C)/5822/2023	MD. ZAFAR IKBAL Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
37	WP(C)/6235/2023	NAJMUL FARUK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	SC, HEALTH
38	WP(C)/7617/2023 FIXED	ANITA DUTTA ALIAS ANITA KAUNDA Versus THE STATE OF ASSAM AND 9 ORS	ANUBRATA DUTTA MR M SAHEWALLA MS T J SAHEWALLA	GA, ASSAM SC, AG MRS DIPANJALI BORPUJARI (r-10) SC, SEC. EDU.
39	WP(C)/686/2024 FIXED	MASEB ALI Versus THE STATE OF ASSAM AND 7 ORS	S YESMIN MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM MR. B CHOUDHURY (SC, SSA)
40	WP(C)/5032/2024 FIXED	IMAA BISHNUPRIYA MANIPURI (IBM), Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. D DOLEY MS S P CHETRY MS A DEKA	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM MR B SINHA (R6) MR N N UPADHYAYA MR. H ISLAM (R6)
41	WP(C)/5411/2024 FIXED	MD. MOTIOR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S Ali MR K DAS	SC, ELEM. EDU SC, FINANCE DEPTT.
42	WP(C)/26/2025 FIXED	UMESH CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	S BARO	SC, SEC. EDU. SC, FINANCE
ORDERS				
43	WP(C)/2113/2016	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM AND 13 ORS	MR.M A I HUSSAIN MRA R BHUYAN MR.S H ZAMAN	GA, ASSAM MD. M H CHOUDHURY (R7) MD.A HUSSAIN(R- 14) MR E AHMED SC, SECONDARY EDUCATION MR. V ACHUMI (R7) MR.A S CHOUDHURYR- 14 SC, FINANCE
44	Cont.Cas(C)/424/2017 FIXED	NABAMI CHETIA Versus PRITAM SAIKIA and ORS	MR.A K MAHESWARI	MR S M T CHISTIE(R-3,4) MR. R MAZUMDAR(R-3,4) MR.B TALUKDAR(R-2) MR.N SARMA(R-1) MR.D SAIKIA(Sr.Adv.)(R-2,4,3)(R-1)
45	Cont.Cas(C)/431/2022 FIXED (PERSONAL APPEARANCE AT 10:30 A.M.)	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANAR MS. N BORDOLOI

46	WP(C)/1329/2022 FIXED	MRS. MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU MR. Z HAMMAD (r-5) MR E AHMED (r-5) MR S A SIKDER (r-4)
47	WP(C)/5999/2022	SANTI RAM ROY Versus THE STATE OF ASSAM AND 6 ORS.	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU
48	WP(C)/3150/2023 FIXED	ZAHIDA KHATUN @ JAHIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MD. B HUSSAIN MR. P B MAZUMDER	SC, SEC. EDU. SC, FINANCE
49	WP(C)/4173/2023	NRIPEN BORAH Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	MR. B SARMA SC, AG MR G PEGU SC, SEC. EDU. SC, PENSION MS. H TERANGPI SC, FINANCE
50	Cont.Cas(C)/17/2024 FIXED	JIBAN CH BARMAN AND ANR Versus NARAYAN KONWAR, IAS AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. D SAIKIA (r-2,4,8,9,5) MR. B CHOUDHURY (r-9) MR. S BORA (r-4,8,9,5) MR. U SARMA (R-2) MS M DAS (R-6) MR. P SAIKIA (R-6) MR. R K MUSHAHARY (r-4,8,5) MS K DAS (r-2)
51	Cont.Cas(C)/451/2024 FIXED	RUHIT CHABUKDHARA Versus MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	MR. R MAZUMDAR MR B KAUSHIK
52	Cont.Cas(C)/472/2024 B/O	DIPAK CH. NATH AND 5 ORS. Versus MAMATA HOJAI	MR. J PATOWARY	MR. D SAIKIA MR S M T CHISTIE MR. N J KHATANAR
53	WP(C)/731/2024	SURANJANA KAKOTY Versus THE STATE OF ASSAM AND 3 ORS	MS S SARMA HAZARIKA	SC, SEC. EDU.
54	WP(C)/5629/2024 FIXED	ABDUL JALIL MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU SR. GA, ASSAM
55	Cont.Cas(C)/131/2025 FIXED	GANGADHAR BARMAN Versus MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	
56	Cont.Cas(C)/178/2025 B/O	RUDRA CH DAS Versus NONI GOPAL MAHANTA AND 2 ORS.	MR F U BARBHUIYA MS S DAS	

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1179/2025	RAJESH MISHRA Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
2 Bail Appln./1550/2025	TH KAMAL HASSAN AND ANR. Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
3 Bail Appln./1596/2025	HASINA BEGUM Versus THE STATE OF ASSAM	MR R A AHMED MR M AHMED MR K THAKUR MR Z RAHMAN N NATH	PP, ASSAM
4 Bail Appln./1679/2025	UTPAL GOGOI Versus THE STATE OF ASSAM	MR. M SAIKIA MR. B K GOGOI MR. R B GOHAIN	PP, ASSAM
5 Bail Appln./1681/2025	CHERLY RYNGKHLEM Versus THE STATE OF ASSAM	MR. J I BORBHUIYA	PP, ASSAM
6 Bail Appln./1683/2025	RASID ALI Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI N. CHOUDHURY	SPL PP WILDLIFE FOREST ASSAM
7 Bail Appln./1686/2025 B/O	MD HANIFUR RAHMAN @ HANIF Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
8 Bail Appln./1700/2025	SHRI SEIKHONGAM HAOKIP Versus THE UNION OF INDIA	MS A HUSSAIN DARAK ULLAH SABRISH AHMED	SC, NCB
MOTION			
9 Crl.Pet./1260/2024 B/O	MD. MANTUL ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T DEURI J RABHA	PP, ASSAM
10 Crl.Pet./448/2025 FIXED	NIKHIL AGARWAL Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR P DOLEY MS S JAIN	PP, ASSAM

11	Crl.Pet./556/2025 FIXED	RUPAM PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. M K DAS C SAIKIA S J DUTTA	MR. J A HASAN, SPL. P.P., ASSAM PP, ASSAM
12	Crl.Pet./558/2025	PARTHA BAIDYA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR B P SARMAH B SAHA	PP, ASSAM
13	Crl.Pet./571/2025 FIXED	KAJI @ OMAR KAJI @ AMAR KAJI Versus THE UNION OF INDIA	MR. N J DUTTA MR A BASUMATARY	SC, NCB
14	Crl.Pet./589/2025	BHASKAR JYOTI DAS Versus THE STATE OF ASSAM AND ANR	MR. S BANIK MS R MEDHI MS F BEGUM S BARBHUYAN	PP, ASSAM
15	Crl.Pet./590/2025	NIRUPAM SONOWAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MRS. R S DEURI MR U SAIKIA MS A DAS MS. L WANGSA	PP, ASSAM
16	Crl.Pet./591/2025	BODIUJ JAMAN Versus THE STATE OF ASSAM	MR J PAYENG MR G TAKU MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
17	Crl.Pet./593/2025 B/O	KHALEK MONDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM A R MONDAL	PP, ASSAM
18	Crl.Pet./594/2025	KASHEM MUNCHI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
19	Crl.Pet./595/2025	SRI RINTU KUMAR PEGU Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R YASIN MR S.H. CHOUDHURY KAUSHIK JAIN	PP, ASSAM
20	Crl.Pet./596/2025	ATUL CHANDRA CHETIA AND 3 ORS. Versus NAVANITA BORDOLOI AND ANR	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
21	Crl.Pet./597/2025	PRADYUT DAS Versus THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM
22	Crl.Pet./598/2025	AVISHRUTE GOSWAMI Versus THE STATE OF ASSAM	MR. H. BURAGOHAIN M BURAGOHAIN MS. H BORAH	PP, ASSAM
23	Crl.Pet./599/2025	SMTI. SOSHI PROVA DOLEY Versus THE STATE OF ASSAM AND ANR	MR. B K DAS	PP, ASSAM
24	Crl.Pet./600/2025	BISHAL KURMI Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
25	Crl.Pet./601/2025	HARISH CH NATH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K K HANDIQUE MS M BORA MR H NATH MR D SHARMA	PP, ASSAM
26	Crl.Pet./603/2025	ROFIQUL ISLAM @ ROFIKUL ISLAM AND ORS Versus MRS. FARIDA YASMIN	MR S MUKTAR MR. S RAHMAN MR A N IQBAL	
27	Crl.Pet./604/2025	SOUGRAKPAM DOLENDRA SINGH Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD FARNAZ N A HUSSAIN	PP, ASSAM
28	Crl.Pet./605/2025	NIRMAL DOHUTIA Versus THE STATE OF ASSAM AND ANR	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
29	AB/1091/2025 FIXED	AMINUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN M RAHMAN	PP, ASSAM

30	AB/1120/2025 FIXED	HIMANSHU KR THAKUR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
31	AB/1141/2025	SRI SANTANU KUMAR Versus THE STATE OF ASSAM	MR. I C DEKA S I AHMED MS P MAZUMDAR	PP, ASSAM
BAIL HEARING (BA)				
32	Bail Appln./2373/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AJIT NATH AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
33	Bail Appln./3558/2024 WITH CASE RECORD(SCANNED COPY), B/O	AZIZUL MONDAL Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
34	Bail Appln./3960/2024 WITH OFFICE NOTE	MOTIBAR BHUYAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
35	Bail Appln./895/2025 WITH CASE RECORD(SCANNED COPY), B/O	SULEMAN ALI Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR. J ALI	MR. KHAIRUL ISLAM (R-2) PP, ASSAM
36	Bail Appln./1161/2025 WITH CASE RECORD(SCANNED COPY), FIXED	NAJIM UDDIN Versus THE STATE OF ASSAM	MR. D HUSSAIN MD E AHMED MR. R A MAZUMDER MR M ISLAM MR M ISLAM	PP, ASSAM
37	Bail Appln./1184/2025 FIXED	VIJAY RAY Versus THE STATE OF ASSAM	MR. M K SARMA MR. S B PRASAD	PP, ASSAM
38	Bail Appln./1215/2025 FIXED	FAKRUL ISLAM Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR A MALEK S.D. AHMED	PP, ASSAM
39	Bail Appln./1473/2025 FIXED	SMTI MOHINI DAS ALIAS MUHINI DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY K. SUMI	PP, ASSAM
40	Bail Appln./1518/2025 FIXED	RABI @ RAVI MISHRA Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
BAIL HEARING				
41	AB/3089/2024 BA 3648/2024(D/O), AB 308/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	TAZIMUL ISLAM @ TAZIM AND 5 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
42	AB/516/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MANJIL BASUMATARY @ MANJIL NARZARY AND ANR Versus THE STATE OF ASSAM	MR. B K GOGOI MR. R B GOHAIN	SPECIAL PP ASSAM
43	AB/823/2025 FIXED	JAKIR @ ZAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL S S AHMED	PP, ASSAM
44	AB/897/2025 FIXED	DILDAR ALI SHEKH @ DILDAR ALI SHEIKH Versus STATE OF ASSAM	V BORAH P P DEY MR. D SUTRADHAR	PP, ASSAM
45	AB/1005/2025 FIXED	SAILEN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR A ISLAM	PP, ASSAM
46	AB/1045/2025 FIXED	DULAL DAS Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA MD. K ISLAM	PP, ASSAM

47 [AB/1062/2025](#)
FIXED

FAYZAL ISLAM ALIAS FOYZAL ALI AND
ANR
Versus
THE STATE OF ASSAM

MR A W AMAN
MR SARFRAZ NAWAZ
MR. SURAJIT DAS
A S CHOUDHURY

PP, ASSAM

ORDERS

48 [I.A.\(CrI.\)/68/2025](#)
BA 3723/2024(D/O)
in Bail Appln./3723/2024

MD ABU TAHIR
Versus
THE STATE OF ASSAM

MR. P SUNDI
MR PARAM HANGKHA
KONWAR

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[THIS BENCH WILL SIT AT 02:00 P.M.]

**COURT PROCEEDING OF THE FOLLOWING MATTER
PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED
THROUGH REMOTE VIDEO CONFERENCING FROM THE
AIZAWL PERMANENT BENCH.**

**LEARNED COUNSELS CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO. 25.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1371/2025 B/O, WITH LCR (SCANNED COPY)	UBAIDUR RAHMAN @ UBAYDUR RAHMAN Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1691/2024	SANJEEV ROY Versus THE GOVERNMENT OF ASSAM AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. U SAIKIA	GA, ASSAM MR. A K BHUYAN (R-1,2,3,4) MS. N CHOUDHURY (R-1,2,3,4) MR. A KHOUND (R-1,2,3,4) MS B BORA (R-1,2,3,4) MR A SHARMA (R-1,2,3,4) MR A TALUKDAR (R-1,2,3,4) MR J DAS (R-1,2,3,4) MS M.CHAKRABORTY (R-1,2,3,4)
2	WP(C)/3488/2024	NIHARANJAN BARMAN Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA MR. R B GOHAIN	MR. S S ROY DY.S.G.I.
3	Cont.Cas(C)/152/2025	MANASH JYOTI BORGHAIN Versus DR RAVI KOTA	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	
4	Cont.Cas(C)/221/2025 FIXED	MD. BAHARUL ISLAM BARBHUYAN Versus JALLI KEERTHI AND 2 ORS	MR. A CHAMUAH R BHUYAN	
5	WITH WP(C)/1349/2025	MD. BAHARUL ISLAM BARBHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH R BHUYAN	SC, P AND R.D. GA, ASSAM
6	Cont.Cas(C)/259/2025	NIRHANDRA THAOSEN Versus SHRI GYANENDRADEV TRIPATHI IAS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR L SANGTAM	
7	Cont.Cas(C)/260/2025	SRIBAS GHOSH Versus PABAN TERANG, ACS AND 3 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTHIA	

8	WP(C)/1655/2025 B/O	MOSHAROF HUSSAIN SHAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. A ALI MR. S. ALOM	GA, ASSAM SC, REVENUE
9	WP(C)/1726/2025	SYED ARISUDDIN AHMED Versus THE ASSAM STATE SCHOOL EDUCATION BOARD	MR. M HUSSAIN MR. N H BARBHUIYA MR. N A LASKAR	SC, A S S E B
10	WP(C)/1971/2025	RAHIM ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BHUYAN MR. B K DAS	GA, ASSAM SC, REVENUE
11	WP(C)/2009/2025	SALMA KHATUN Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS.	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	GA, ASSAM SC, BTC
12	WP(C)/2061/2025	MUKUL CHANGMA AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, GAD
13	WP(C)/2108/2025	MAJOR NIKLESH KUMAR LOHANI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA S BORPUJARI	DY.S.G.I.
14	WP(C)/2227/2025	NIREN BHATTACHARJYA Versus THE STATE OF ASSAM AND 3 OTHERS	MR S BORTHAKUR MR SAURADEEP DEY P KHATANIAR	SC, FINANCE AND TAXATION
15	WP(C)/2388/2025 FIXED	PUJA BARUAH Versus THE UNION OF INDIA AND ORS	MD H R AHMED M BEGUM	MRS S BARUAH (C.G.C) DY.S.G.I.
16	WP(C)/2442/2025	ABDUL KADIR BARLASKAR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, WATER RESOURCE
17	WP(C)/2467/2025	DALIM KR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS D BARUAH	GA, ASSAM SC, REVENUE
18	WP(C)/2498/2025 FIXED	SHRI NABAJYOTI BORAH Versus THE STATE OF ASSAM AND ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR D J BORO MR S ABDULLAH	SC, AG (A AND E) GA, ASSAM SC, FINANCE
19	WP(C)/2535/2025	SRI DILIP LAHON Versus THE STATE OF ASSAM AND OTHRS	MR P BHARDWAJ MS. B DEVI	GA, ASSAM SC, IRRIGATION SC, FINANCE
20	WP(C)/2783/2025	GANAPATI ROY Versus THE STATE OF ASSAM AND ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY	SC, FINANCE AND TAXATION GA, ASSAM
21	WP(C)/2784/2025	NO. C/ 361500M EX WARRANT OFFICER/ CLERK S. ANIL KUMAR Versus UNION OF INDIA AND 3 ORS.	MR B PATHAK MS M TIWARI MR. M SHARMAH	DY.S.G.I.
22	WP(C)/2786/2025	SIRAJUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MS A HUSSAIN DARAK ULLAH SABRISH AHMED	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
23	WP(C)/2791/2025	AMIT KUMAR DAS Versus THE STATE OF ASSAM AND ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, IRRIGATION
24	WP(C)/2792/2025	MAZIBUR RAHMAN LASKAR ALIAS MUJIBUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND OTHRS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, IRRIGATION
<u>ADMISSION</u>				
25	WP(C)/4491/2021 PART-HEARD, FIXED	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE

26	WP(C)/8090/2018	ASHIM KUMAR BARUAH Versus THE SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS	MR A DASGUPTA MS B DAS MR. R SARKAR MR B DAS	SC, AG SC, AGRI. DEPARTMENT
	WITH			
27	WP(C)/518/2019	ASHIM KUMAR BARUAH Versus THE SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS.	MR A DASGUPTA MS B DAS MR. R SARKAR MR B DAS	GA, ASSAM SC, AG SC, AGRI. DEPARTMENT
28	WP(C)/8140/2018	AMIYA DAS AND 46 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHETIA MR. A GOYAL MR A CHOUDHURY	SC, HEALTH
29	WP(C)/8176/2018	SHAHADAT ALI SARKAR Versus THE STATE OF ASSAM AND 6 ORS	MR A HAWARI MR S ISLAM	GA, ASSAM SC, TAXES
30	WP(C)/8190/2018	LAKAI MIA BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR. U C RABHA MR G R DEV MR. L C DEY	MR. N UPADHAYAY MR. R K TALUKDAR SC, IRRIGATION
31	WP(C)/8192/2018	REYAJUL ISLAM AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D. C. BORAH (R-5) MR. A CHAMUAH MR. B. GOGOI (SC, FINANCE DEPARTMENT) SC, HEALTH ASSTT.S.G.I. SC, FINANCE DEPTT.
32	WP(C)/8201/2018	ANJALI SEN Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. A BARKATAKI	ALHAJJ INAM UDDIN (R6) GA, ASSAM MRS. R MOMTAZ (R6)
33	WP(C)/5935/2021	KUMUD THAKURIA @ KUMUD KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM
34	WP(C)/759/2023 FIXED	DEVIKA DAS Versus THE STATE OF ASSAM AND 8 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, AG MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SOCIAL WELFARE SC, FINANCE
	WITH			
35	WP(C)/761/2023	BINA PHUKAN Versus THE STATE OF ASSAM AND 8 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, AG MR R M DAS SC, SOCIAL WELFARE SC, FINANCE
36	WP(C)/1680/2023	SHINE HORE Versus THE UNION OF INDIA AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	MR. B CHAKRAVARTY MR. B CHAKRAVARTY DY.S.G.I.
37	WP(C)/2812/2023 FIXED	ANGARAG SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R SINGHA MS S PATOWARY	SC, HIGHER EDU GA, ASSAM SC, FINANCE
38	WP(C)/535/2024	AINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MANNAF MRS. A GAYAN MR S E M AHMADIA MR A SHAH MR A SHAH	GA, ASSAM
39	WP(C)/3450/2024 FIXED	JOGANANDA SARMA Versus UCO BANK AND 5 ORS	MR A DASGUPTA MR MONOJ ROY	MR. M SHARMA (R- 1 TO 5) MS. S YASMIN (R- 1 TO 5) DY.S.G.I. SC. UCO BANK
40	WP(C)/3588/2024 FIXED	RANJEET KUMAR MAHTO AND 7 ORS. Versus UNION OF INDIA AND 2 ORS	P K JAIN K JAIN	MRS. A GAYAN DY.S.G.I. SC, OIL
41	WP(C)/6762/2024 FIXED, PERSONAL APPEARANCE	KHANINDRA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY W.H. DEVI MR A HOSSAIN	SC, FOREST MR D BHATTACHARYA MR. J K GOSWAMI

42	WP(C)/210/2025 B/O	IMDAD CHAND Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM	GA, ASSAM SC, NHM SC, HEALTH
43	WP(C)/321/2025 FIXED	PRANJIT THAKURIA Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
44	WP(C)/752/2025 B/O	KRIPESH RANJAN DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, AG SC. AGRICULTURE
ORDERS				
45	WP(C)/3059/2017	REMTANGPUI DARNGAWN Versus THE STATE OF ASSAM and 4 ORS.	MR.N C DAS MR.A DAS MS.B BEGUM MS.M DEVI	GA, ASSAM MS.N SARMA(R-5) MR R DHAR (R-6) MS.J CHOUDHURY(R-5) MR A KHANIKAR,SC N.C HILLS. MR.D CHAKRABARTY(R-5) MR. D BORA, G.A, ASSAM. MS.J TRIPATHI(R-5) SC, NCHAC
46	WP(C)/5863/2017	SHAKTI DEY SARKAR Versus THE STATE OF ASSAM and 4 ORS.	MR.H TALUKDAR MS.M DEKA MR.R SARMA	GA, ASSAM SC, DIMA HASAO
47	WP(C)/200/2023	REHANA BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS	MR. S D PURKAYASTHA MS. S PHUKAN	GA, ASSAM SC, AG SC, REVENUE SC, FINANCE
48	WP(C)/5644/2023	SMTI. FULU RANI ROY Versus THE UNION OF INDIA AND 5 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	DY.S.G.I. SC, PNB
49	I.A.(Civil)/1351/2024 in WP(C)/218/2023	BORSING LANGLEH AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH	SC, AGRI. DEPARTMENT
	WITH WP(C)/218/2023	BORSING LANGLEH AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, AGRI. DEPARTMENT SC, K A A C
50	I.A.(Civil)/3804/2024 in WP(C)/6038/2023	UNION OF INDIA AND 5 ORS Versus ANIL KUMAR DEORI AND ORS	GA, AP	MR. S K DEORI
	WITH WP(C)/6038/2023	ANIL KUMAR DEORI Versus UNION OF INDIA AND 8 ORS	MR. S K DEORI MR D K DEORI MS. SOMILA	MR. K K PARASAR (R-1-5) DY.S.G.I. GA, ARUNACHAL
51	Review.Pet./72/2025 IN WP(C)/602/2020 (D/O)	THE STATE OF ASSAM Versus GIRISH DEKA	MR. N UPADHAYAY	
52	I.A.(Civil)/1347/2025 in WP(C)/3181/2022	MANJUWARA E KHANUM Versus THE STATE OF ASSAM AND 11 ORS.	MR. M A SHEIKH MS F INTAZ	SC, AG (A AND E) SC, P AND R.D. SC, SEC. EDU. SC, FINANCE
	WITH WP(C)/3181/2022	SARIFAT ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, AG (A AND E) SC, P AND R.D. MS. A HUSSAIN MR R ISLAM MS M DEKA SC, SEC. EDU. SC, TREASURY SC, FINANCE

HEARING

53	WP(C)/6221/2016 FIXED	MD. ASHIMUDDIN KHAN and 35 ORS Versus THE UNION OF INDIA and 11 ORS	MR.K SARMA MR.D DAS MR.R RAHMAN MS.K M SARMA	GA, ASSAM ASSTT.S.G.I. SC, FINANCE
54	WITH WP(C)/2457/2016	LANKESWAR DEKA and 235 ORS Versus THE UNION OF INDIA and 3 ORS	MR.U K NAIR MR.A CHETRY MSW YHOSHII MR.M P SARMA	GA, ASSAM(R2,4) C.G.C. MR. B SARMA ASSTT.S.G.I.(R1) SC, FINANCE(R3)

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 WP(C)/1482/2025 WITH LCR	RAHAM ALI Versus THE UNION OF INDIA AND 5 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2 WP(C)/2780/2025	HALIMA KHATOON HALIMA KHATUN Versus UNION OF INDIA AND OTHERS	MR A K AZAD MR. I HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
<u>ADMISSION</u>			
3 WP(C)/3762/2018 WITH LCR	NIBARAN BARMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. S DEKA MS. C TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4 WP(C)/5466/2018 WITH LCR	SMTI. ANJANA MANDAL Versus THE UNION OF INDIA AND 8 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5 WP(C)/6301/2018 WITH LCR	ABEDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6 WP(C)/6796/2018 WITH LCR	ABDUL BATEN @ BATEN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR H ALI MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7 WP(C)/1075/2019 WITH LCR	SOFIA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN SUSHMITA SENGUPTA MS A BORAH MS A PARVEEN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

8	WP(C)/1087/2019 WITH LCR	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. U C RABHA MR. M M DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
9	WP(C)/1091/2019 WITH LCR	NABIRAN NESSA Versus THE UNION OF INDIA AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/1096/2019 WITH LCR	RAMESHA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. U C RABHA MR. M M DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
11	WP(C)/1099/2019 WITH LCR	KAMAL UDDIN @ KALAM UDDIN AND ANR. Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR. K GOGOI MR S ISLAM MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/1523/2022 WITH LCR	SACHIN BISWAS @ SACHINDRA BISWAS AND 12 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/6449/2022	SAHIDA KHATUN @ SAHIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/8031/2022 WITH LCR	GOBINDA SAHA @ CHANDRAHAS SAHA Versus THE UNION OF INDIA AND 5 ORS	MR. B C DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
15	WA/433/2023 CAVT. NO.10982/023, WITH I.A.(Civil)/3420/2023 in WA/433/2023	BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	MR. A C SARMA MS. R B BORA, GA, ASSAM MR. M MONDAL FOR CAVEATOR MR. A C SARMA MR. M MONDAL FOR CAVEATOR
ORDERS				
16	Review.Pet./81/2020 WITH LCR	MUSTT MAJIDA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	Review.Pet./116/2020 WITH LCR, IN WP(C)/6376/2018 (D/O), REVIEW PET./66/2019(D/O)	PHULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	Review.Pet./22/2021 WITH LCR, IN WP(C)/883/2020(D/O)	RAHIM ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H BHUYAN MR. M R Z CHOUDHURY MS F RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	Review.Pet./36/2022 WITH LCR, IN WP(C)/2587/2019 (D/O)	SAJINA KHATUN @ SAJIRAN KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	Review.Pet./106/2022 IN WA/126/2017 (D/O)	SRI TILAK CHETRI Versus UNION OF INDIA AND 3 ORS	MR B ACHARYYA MR R CHOWDHURY MS. M ACHARYYA MS T NATH	MRS. A GAYAN ASSTT.S.G.I.

21	W.P.(Cri.)/33/2023	MAN MOHAN SINGH SAHNI Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY	GA, ASSAM MR D DEKA(R-3)
22	Review.Pet./17/2024 in WP(C)/4324/2019 (D/O)	SAMSUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
23	WA/159/2024 CAVT. NO.04222/024,	MAHAMMAD AZAD Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	MR S HOQUE MR. M ISLAM FOR CAVEATOR SC, EDU
24	WITH WA/169/2024	DILIP CH HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. R ALOM	SC, HIGHER EDU
	WITH L.A.(Civil)/1541/2024 in WA/169/2024	DILIP CH HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. R ALOM	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	W.P.(CrI.)/23/2024 B/O	SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA MR. COLIN GONSALVES	GA, ASSAM
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	WITH I.A.(Civil)/2363/2024 in W.P.(CrI.)/23/2024	SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday, 26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 Review.Pet./38/2019 IN WP(C) 1547/2014 (D/O)	THE STATE OF ASSAM AND ANR Versus SRI PRAFULLA KR. NATH	MR. D SAIKIA MR. N SARMA MR. A DEKA	
2 I.A.(Civil)/1368/2019 in WP(C)/156/2019	MD. ABDUS SHAHID AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R K TALUKDAR MR. D BORAH	SC, ELEM. EDU
WITH WP(C)/156/2019	ABDUS SHAHID AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR T N SRINIVASAN MR. R K TALUKDAR MR. D BORAH MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU
3 WP(C)/6698/2021 FIXED	JAJNA RAM DEKA @ JAGYA RAM DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR P KATAKI MR S P DAS MR A ALAM	GA, ASSAM SC, AG SC, FINANCE DEPTT. SC, REVENUE
4 WP(C)/134/2022	NARAYAN BASUMATARY AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC SC, FINANCE
5 WP(C)/261/2022	PROF (DR) DEVASHISH KAR Versus THE STATE OF ASSAM AND 12 ORS	MR M CHANDA MR S CHOUDHURY Mukesh Sharma MS R MEDHI MS F RAHMAN	SC, HIGHER EDU GA, ASSAM SC, AG MR. D UPAMANYA SC, SEC. EDU.
6 WP(C)/934/2022	PRABIN BARO Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, BTC
7 WP(C)/1002/2022	ANIL KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU MR. S K GHOSH (R-5) MS F AHMED (R-5)
8 WP(C)/1801/2022	BINANDA CHANGMAI AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. S RANA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
9 WP(C)/2201/2022	ON THE DEATH OF LAKHINATH BORGHAIN HIS LEGAL HEIR Versus THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE

10	WP(C)/2544/2022	SASHI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J PATOWARY MR D K ROY	MR. U K NAIR (r-5) SC, FINANCE AND TAXATION MR. D NANDI MRS. S P NAIR (r-5) MS P SARMAH MR. M P SARMA (r-5) MS S SARMA HAZARIKA (r-5) MR. A BORO (r-5) MR A CHAKRABORTY (r-5)
11	WP(C)/2725/2022	DR. NIRMALA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU MR. A J SARMA (R6) MR. P D NAIR (R6) MR G ALAM (R6) MR. H ROHMAN (R6) SC, PERSONNEL DEPT.
12	WITH WP(C)/5998/2019	PALLAVI SHARMA AND 23 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. M K CHOUDHURY MR D CHOUDHURY MR A D CHOUDHURY MR. T CHAKRABORTY MR. P DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	WITH I.A.(Civil)/1836/2021 in WP(C)/5998/2019	DR. SYED HAMIDUL ISLAM AND ANR. Versus DR. PALLAVI SHARMA AND 28 ORS.	MR D MAHANTA	SC, HIGHER EDU MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY ASSTT.S.G.I.
13	WITH WP(C)/3312/2021	DR. SAMPURNA BHUYAN Versus THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU MRS. B GOGOI (R-3) MR. M K SHARMA (R-3)
14	WP(C)/2943/2022	IMDADUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY MR N HAQUE	SC, SEC. EDU. SC, FINANCE DEPTT.
15	WP(C)/3056/2022	DHRUBAJYOTI DEB AND ANR Versus THE STATE OF ASSAM	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
16	WP(C)/3709/2022	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. D M H R KHAN MR. N ISLAM MS. N GOSWAMI	GA, ASSAM MR. B U LASKAR (R-4) SC, SEBA
17	WP(C)/4857/2022	DR. TULUMONI DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU GA, ASSAM MR. B CHOUDHURY, SC, SCERT
18	WP(C)/4877/2022	DIGANTA BHUYAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, HIGHER EDU MR. A C SARMA (R-3,4,5,6) MR. P MAHANTA (R7) MR G BHARADWAJ (R-3,4,5,6) MR. R B GOHAIN (R7) MR B DEORI (R-3,4,5,6) MR A KHARSOHUM (R7) SC, G U
19	WP(C)/4878/2022	PARISHMITA MISHRA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARMAN R L CHUTIA	MR. A CHAMUAH (R-3,4) MR P BHARDWAJ MS. J GAYAN (R-3,4) SC, BTC
20	WP(C)/5621/2022	HASSAIN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM MR S M T CHISTIE, SC, SEC. EDU. (R-1, 2 & 4) SC, EDU
21	WP(C)/5645/2022	NABAJYOTI DEKA Versus THE UNION OF INDIA AND 5 ORS.	MR S BORTHAKUR MR P H KONWAR	MR. R K D CHOUDHURY ASSTT.S.G.I. SC, U G C
22	WP(C)/6033/2022	NIRMAL CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	SC, ELEM. EDU

23	WP(C)/6408/2022	JAJNESWAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P P DUTTA MS P SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
24	WP(C)/6427/2022	SRIDHAR PASHI Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
25	WP(C)/7068/2022	DR. MD. SHIRAZUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR N Z CHOUDHURY	MRS. D DAS BARMAN, GA, ASSAM MR. S K DAS (R-1) MR R KARIM (R-1) MR B GOGOI, SC, RMSA SC, SEC. EDU.
WITH				
26	Cont.Cas(C)/243/2020	THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE OF ALITANGONI OSMANIA H. S.SCHOOL AND ANR. Versus PRITAM SAIKIA	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. D SAIKIA MR S M T CHISTIE
27	WP(C)/3050/2023	JIBENDU DAS AND 16 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BANIK MR. A K TALUKDAR MR. S I KHAN	SC, HIGHER EDU
28	WP(C)/3068/2023	SABANA AJMI CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	GA, ASSAM SC, SEC. EDU.
29	WP(C)/3332/2023	DR. KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA MS. J TAMULI	SC, HIGHER EDU MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR
30	WP(C)/4056/2023	SATYA RANJAN DAS AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. S D GUPTA MS.SHOMA DASGUPTA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
31	WP(C)/4810/2023 FIXED	ABDUL KUDDUS Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU GA, ASSAM MR. S KASHYAP (R-3) MR. B DEOURI (R-6,7)
32	WP(C)/7594/2023	SURIYA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR G R A MOTTAQUEE	SC, SEBA
33	WP(C)/5826/2024	BADRUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR G R A MOTTAQUEE	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT.
34	WP(C)/659/2025 FIXED	SAUMYABRATA BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
35	WP(C)/2187/2025 FIXED	BHOGESWARI BAAUMATARY Versus THE STATE OF ASSAM AND ORS	MR S CHAUHAN MR. A R SHOME	SC, ELEM. EDU GA, ASSAM SC. AG ASSAM
ORDERS				
36	WP(C)/7666/2017	MANASH DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.R BORPUJARI	R M DEKA SC, SECONDARY EDUCATION
37	WP(C)/861/2018	ELEE OWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. J PAUL MR. A PAUL MR. A PAUL MS. S KUMARI MR. B C BORO	SC, HIGHER EDU MR A NATH (R- 3 & 4) MR. N J MEDHI (R- 3 & 4) MD. J U AHMED (R- 3 & 4)
38	WP(C)/3671/2018	RAMEN SINHA Versus THE SCHOOL MANAGING COMMITTEE AND 8 ORS.	MR. U K NAIR MR M J QUADIR MR. N ANSARI	SC, ELEM. EDU MR. N DHAR (R9) MR. T U LASKAR (R9) MS. S DASGUPTA (R9)

39	WP(C)/1159/2020	SMTI. KIRAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	SC, SEC. EDU.
40	WP(C)/6687/2021	SMT. SUNILA KAIRI Versus THE STATE OF ASSAM AND 6 ORS	MD S HOQUE MR. M DEKA MR S JAFRI	SC, ELEM. EDU
41	WP(C)/4573/2022	BIKRAMJIT ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR S BORTHAKUR MR D C NATH MR. P. SINGHA	SC, ELEM. EDU GA, ASSAM MD H R AHMED MR. M R KHANDAKAR MR. RASHIDUL ISLAM (R-6) MR. A ROHMAN (R-6)
42	WP(C)/6928/2022	SHAHJAHAN ALI @ MD. SHAHJAHAN ALI Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 13 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM H G DAISY	MR R ISLAM (R-10 & 13,14) MS. U NANDA (R-10 & 13,14) SC, SEC. EDU.
43	Cont.Cas(C)/155/2023 FIXED	DR. BHABEN CHOUDHURY Versus A. L. CHOUDHURY AND ANR	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	MR. B GOGOI SC, HEALTH AND F W
44	I.A.(Civil)/3678/2023 WITH REVIEW PET. 67/2020 (D/O) AND WP(C) 390/2018 (D/O) in Review.Pet./67/2020	NO. 1 DHEMAGARH L.P SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, ELEM. EDU
45	WP(C)/6629/2023	PHANIDHAR GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MR N SARMA K. KALITA	SC, HIGHER EDU
46	Review.Pet./8/2024 IN WP(C) 6805/2023 (D/O) WITH I.A.(Civil)/697/2024 in Review.Pet./8/2024	ABUL HUSSAIN Versus MD MOJIBUR RAHMAN AND 10 ORS ABUL HUSSAIN, Versus MOJIBUR RAHMAN AND 10 ORS	MS P DEVI MR P R SARMA MR D MEDHI MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM
47	Cont.Cas(C)/575/2024 FIXED	SMTI BARNALI SARMAH Versus SMTI MAMATA HOJAI AND ANR	MR. S HAZARIKA	MR. D SAIKIA (R-1) MR S NEOGI(R-1) MR S M T CHISTIE(R-1,2)
48	WP(C)/672/2024	VELENTINA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, SEC. EDU.
49	Cont.Cas(C)/717/2024 B/O	RATAN PRASAD PODDAR Versus SMTI SURANJANA SENAPATI AND 2 ORS.	MR F U BARBHUIYA MS S DAS	
50	WP(C)/1701/2024	LAKSHI RAM KALITA Versus THE STATE OF ASSAM AND 14 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC
51	WP(C)/6395/2024	NILU PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA	SC, HIGHER EDU SC, AG
52	Review.Pet./37/2025 IN WP(C) 3295/2024 (D/O)	NABA JYOTI TAMULI Versus THE STATE OF ASSAM AND ORS	MR. M DUTTA MR K M BORA	SC, P H E
53	WP(C)/1133/2025 WITH OFFICE NOTE, FIXED	DR ASHOK KUMAR DAS Versus THE STATE OF ASSAM 9 ORS.	MR. B PURKAYASTHA J.P. BARUAH	SC, HIGHER EDU MR. S K CHAKRABORTY (R- 4,5) MRS. A CHAKRABORTY (R- 4,5)

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

-

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 8

[RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./120/2025 FIXED. (ASSIGNED).	DHIRJYA KONWAR @ DHAIJA KONWAR @ DHAIJA KONWAR AND 2 ORS Versus THE NATIONAL INVESTIGATION AGENCY (NIA)	MR S BORTHAKUR MR R SENSUA G KAUSHIK R A LAHKAR	SC, NIA
2	WITH Crl.A./124/2025	AKHIL GOGOI Versus THE NATIONAL INVESTIGATION AGENCY (NIA)	MR S BORTHAKUR MR R SENSUA G KAUSHIK R A LAHKAR	SC, NIA

LEAVE NOTE OF ADVOCATES FOR 26/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7054/2024	M/S APEEJAY TEA LIMITED (PROP. SESSA TEA ESTATE) Versus UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	MR. R K D CHOUDHURY (DEPUTY SOLICITOR GENERAL OF INDIA) DY.S.G.I.
2	Cont.Cas(C)/261/2025	DILIP KUMAR AGARWALLA Versus SANDEEP KUMAR, IFS AND ANR.	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTHIA	
3	WP(C)/2018/2025	BISHAL SAHA Versus THE STATE OF ASSAM AND 5 OTHERS	MR. N BARUAH MS. P DUTTA	SC, EXCISE DEPTT.
4	WP(C)/2039/2025	M/S PEACE ASSOCIATE Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	SC, HOUSING AND URBAN AFFAIRS SC, P W D SC, G M D A SC, FINANCE
5	WP(C)/2118/2025	M/S TAHER AND BRAHMAPUTRA AGENCY Versus STATE OF ASSAM AND 2 ORS.	MR. A ROSHID MS. T BEGUM M R TALUKDAR	SC, WATER RESOURCE
6	WP(C)/2120/2025	GOPAL SAHA Versus THE STATE OF ASSAM AND 3 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM SC, BTC
7	WP(C)/2419/2025	KADER ALI AND 213 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR M KHAN S LASKAR M ALI	GA, ASSAM SC, REVENUE SC, ECI
8	WP(C)/2420/2025	BINA PANI BHATTACHARJEE AND 98 ORS Versus THE UNION OF INDIA AND 8 ORS.	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM DY.S.G.I.
9	WP(C)/2779/2025 B/O	M/S ASPEE AGRO EQUIPMENT PVT. LTD. Versus THE STATE OF ASSAM AND ORS	MR J C GAUR U AGARWAL	SC, AGRI. DEPARTMENT SC, FINANCE
ORDER (IMPLEADMENT OF PARTY)				
10	I.A.(Civil)/1595/2025 in WP(C)/8431/2022	M/S DD WIRE NETTING Versus THE STATE OF ASSAM AND 6 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	SC. WATER RESOURCE DEPTT.

WITH WP(C)/8431/2022	M/S D D WIRE NETTING Versus THE STATE OF ASSAM AND 5 ORS	MR. B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. R BORPUJARI, SC, FINANCE DEPTT. (R-6) SC, WATER RESOURCE
	ADMISSION		
11 WP(C)/7542/2017	M/S. BRAHMAPUTRA TECHNOLOGIES Versus THE UNION OF INDIA and 4 ORS.	MR.S D PURAKAYATHA MR.S CHOUDHURY MR.D SHARMA	DR.B AHMED SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
12 WP(C)/3696/2018	SANDIP BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM SC, EXCISE DEPTT.
13 WP(C)/2326/2019 FIXED	BRIHATTAR GUWAHATI PAIKARI MACH BESA KINA SAMABAI SAMITTEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE	GA, ASSAM SC, GMC
14 WP(C)/7130/2016	SMTI. RAKHEE DAS AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.M K SHARMA	SC, GMC
15 WP(C)/6074/2017	RAJENDRA PRASAD YADAV AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.H RAHMAN MR G ALAM MR. N HASAN MS. S KAKATI MR. A HASAN MR. C CHAKRAVARTY MR S SARMA MR. F AHMED MR. S BORTHAKUR	GA, ASSAM MR.S BORA SC, GMC
16 WP(C)/2125/2018	DABU HAZARIKA AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS. (F)	MR. M K SHARMA MS. S SAIKIA MS. N BARUAH MS. A BARUA	SC, GMC
17 WP(C)/3265/2018	MD. NIYAZ AHMED AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	GA, ASSAM (R1) MR. S BORA SC, GMC (R2,3)
18 WP(C)/8551/2018	BRIHATTAR GUWAHATI PAIKARI MACH BESA KINA SAMABAI SAMITTEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. R HAZARIKA MR. S BORTHAKUR MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY	GA, ASSAM MS. S BORA SC, GMC
WITH I.A.(Civil)/4323/2018 in WP(C)/8551/2018	BRIHATTAR GUWAHATI PAIKARI MACH BESA KINA SAMABAI SAMITTEE LTD. AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR S SARMA MR. S BORTHAKUR MR. R HAZARIKA MR. J ROY MS. S KAKATI MR. C CHAKRABORTY	GA, ASSAM MR. S BORAH SC, GMC
19 WP(C)/7398/2019	DEVAJIT DUTTA @ DEBAJIT DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P P DUTTA MR. A BORUA MR T GOGOI	SC, PNRD GA, ASSAM SC, A S E C
20 WP(C)/5797/2022	ABUL KASHEM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, P AND R.D. GA, ASSAM
21 WP(C)/2282/2023	M/S PINAK CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYA MR S CHOUDHURY MR. A BHATTACHARJEE	GA, ASSAM

22	WP(C)/3420/2023	SATYAJIT DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM MR H GUPTA (r-3)
23	WP(C)/7345/2023 FIXED	M/S TINSUKIA DEVELOPMENT CORPORATION Versus THE STATE OF ASSAM AND 2 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. S S ROY (R-2 & R-3)
24	WP(C)/306/2024	M/S KARISMA ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM
25	WP(C)/982/2024	M/S H. S. ENGINEERS AND ASSOCIATES Versus THE STATE OF ASSAM AND 2 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	SC, WATER RESOURCE
26	WP(C)/1026/2024	WINNER ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC. AGRICULTURE
27	WP(C)/1794/2024 FIXED	NABA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	SC, PWD SC, EDU
28	WP(C)/2106/2024	ARUP GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BARUAH MR W TERON MS S K GUPTA	SC, AGRI. DEPARTMENT
29	WP(C)/2117/2024	RUKMIN ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BARUAH MR W TERON MS S K GUPTA	SC, AGRI. DEPARTMENT
30	WP(C)/4088/2024	ANOWAR UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK	GA, ASSAM SC, GMC SC, FINANCE DEPTT.
31	WP(C)/4497/2024 FIXED	M/S BRIGHT INFRATECH Versus THE COTTON UNIVERSITY AND 6 ORS	MR. I CHOWDHURY SR ADV MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, COTTON UNIVERSITY MR. P D NAIR (R-1 TO 6) DY.S.G.I.
32	WP(C)/4773/2024 FIXED	M/S TRIO STONEY MART Versus THE STATE OF ASSAM AND ORS	MR. T J MAHANTA S A BAKHTIAR	SC, FOREST
33	WP(C)/4932/2024	BASANTA KR DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, P AND R.D. SC, BTC SC, PWD
34	WP(C)/4985/2024	MD MUSLIM ALI Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, BTC SC, PWD
35	WP(C)/5058/2024	GOTESH HOJAI Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA MR. R SARMA	GA, ASSAM SC, DIMA HASAO SC, FINANCE
36	WP(C)/5063/2024	CACHAR PAPER PROJECT WORKERS AND EMPLOYEES UNION AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	D DAS D GUPTA MR. M R BHARALI	GA, ASSAM MR. DILIP DEY MS T NANDI MR P CHOUDHURY(R-7) MR D DEKA (R-4) MS P SAIKIA (R-7) DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, PF SC, AIDC

37	WITH WP(C)/5065/2024	CACHAR PAPER MILL OFFICER AND SUPERVISORS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MR P CHOUDHURY MR. D DAS D GUPTA MS P SAIKIA MR. M R BHARALI	GA, ASSAM MR. DILIP DEY MS T NANDI MR D DEKA (R-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, PF SC, AIDC
38	WP(C)/5144/2024	RONIT HAFLONGBAR Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA MR. R SARMA	GA, ASSAM SC, DIMA HASAO SC, FINANCE DEPTT.
39	WP(C)/5362/2024	M/S M. S. ASSOCIATES Versus THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR A RASHID	SC, TRANSPORT DEPARTMENT, ASSAM SC, FINANCE SC, A S T C
40	WP(C)/5414/2024	RONIT HAFLONGBAR Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MR. K D SARMA MR. R SARMA	GA, ASSAM SC, DIMA HASAO SC, P W D
41	WP(C)/5522/2024	ROSHAN TERON Versus THE STATE OF ASSAM AND 5 ORS	MR. A K PURKAYASTHA MR. N K MURRY MS P TOKBIPI S DEB P HAJONG	GA, ASSAM MR. S R GOGOI (R-4,5) MS H TERANGPI(R-4,5) SC, K A A C
42	WP(C)/7064/2024	SATYANARAYAN TEA COMPANY PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR. R SEKHAR MR. B D CHOWDHURY G BAISHYA	GA, ASSAM MR. K GOGOI(C.G.C) DY.S.G.I.
43	WP(C)/1/2025 FIXED	ALL ASSAM FAIR PRICE SHOP DEALERS ASSOCIATION AND ANR Versus UNION OF INDIA AND 3 ORS.	D DAS D GUPTA	GA, ASSAM MR. P S BHATTACHARYYA (C.G.C) DY.S.G.I.
44	WP(C)/1860/2025 CAVT. NO.024320/25,N FIXED	BATGAON NAYAPARA MEEN SAMABAI SAMITTEE LIMITED, Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP GA, ASSAM MISS. R R KAKATI FOR CAVEATOR SC, AFDC
ORDERS				
45	Cont.Cas(C)/52/2024 FIXED	M/S RT HARDWARE AND SUPPLIERS AND ANR Versus JAY SHIVANI and ANR.	MR M J QUADIR MR M J QUADIR MS S AHMED MS S AHMED MR. A K HANNAN MR. A K HANNAN	MR. K KONWAR MR S DUTTA MR U.SARMAH
46	Review.Pet./137/2024 IN WP(C) 5578/2020 (D/O)	DR RUHUL AMIN BEPARI Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU MR. A BORUA (R-3)
47	Cont.Cas(C)/448/2024	S. A. ENTERPRISE Versus DIBYAJYOTI DUARAH AND 2 ORS.	MR. S CHAMARIA MR M M ZAMAN	
48	WITH Cont.Cas(C)/445/2024	S. A. ENTERPRISE Versus DIBYAJYOTI DUARAH AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. I BORTHAKUR (R3) MS. M KALITA (R3)
49	WITH Cont.Cas(C)/447/2024	S. A. ENTERPRISE Versus DIBYAJYOTI DUARAH AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH	
50	Cont.Cas(C)/98/2025	DILIP BOTHRA Versus GYANENDRA DEV TRIPATHI AND ANR	MS. A HUSSAIN MR R ISLAM S PAUL	MR. D SAIKIA (R-1) MR. R BORPUJARI(R-1) MR. D NATH (R-2) MR. S DUTTA(R-1)

51	Cont.Cas(C)/115/2025 B/O	BORTHAKUR AND COMPANY Versus SMT. KAVITHA PADMANABHAN, I.A.S AND 2 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS K BHATTACHARYYA	MR. B GOGOI (R-2) MR P NAYAK(R-2) MR A CHALIHA(R-2) MR K BISWAKARMA (R-1,3) MS B DEVI(R-1,3) MS. M BORA(R-1,3)
52	WITH Cont.Cas(C)/102/2025	M/S SUNSTEELS (INDIA), Versus SMT KAVITHA PADMANABHAN AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS K BHATTACHARYYA	MR. B GOGOI(R-2) MR P NAYAK(R-2) MR A CHALIHA (R-2) MR K BISWAKARMA (R-1,3) MS B DEVI(R-1,3) MS. M BORA(R-1,3) R M BAROOAH(R-2)
53	WITH Cont.Cas(C)/116/2025	TRADERS (ASSAM) Versus SMT. KAVITHA PADMANABHAN, I.A.S AND 2 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS K BHATTACHARYYA	MR. B GOGOI (R-2) MR P NAYAK(R-2) MR A CHALIHA(R-2) MR K BISWAKARMA (R-1,3) MS B DEVI(R-1,3) MS. M BORA(R-1,3)
54	WP(C)/224/2025	UTPAL BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	GA, ASSAM MR M CHETIA, (R-3 & 5)
55	I.A.(Civil)/1466/2025 WITH WP(C) 7331/2019 (D/O) in Review.Pet./24/2025	AGARWAL STORE AND ANR Versus THE GUWAHATI METROPOLITAN DRINKING WATER AND SEWERAGE BOARD AND 2 ORS	MR. B PHUKAN	SC, JAL BOARD
	WITH Review.Pet./24/2025	AGARWAL STORE AND ANR Versus THE GUWAHATI METROPOLITAN DRINKING WATER AND SEWERAGE BOARD AND 2 ORS	MR. B PHUKAN	SC, JAL BOARD

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

COURT NO: 9

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/119/2024	SUBIDHA MUNDA @ KUMAR MUNDA Versus THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM
2	Crl.A./183/2025	SUNIRAM HEMBROM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MS R DEKA	PP, ASSAM
ORDERS				
3	CRL.A(J)/118/2023 3 Y 4 M 26 D.:WITH LCR 4 FILES. P.B-2.	BUDHU MURAH Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/28/2024 WITH LCR 4 FILES.	ARJUN KARMAKAR Versus THE STATE OF ASSAM	MS BARNITA CHOUDHURY(AMICUS CURIAE)	PP, ASSAM
5	CRL.A(J)/38/2024 WITH LCR 4 FILES. P.B-2.	DILIP SARKAR Versus THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR (LEGAL AID COUNSEL)	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
6	CRL.A(J)/99/2024 WITH LCR 4 FILES.	LAXMAN THAKURI Versus THE STATE OF ASSAM	MR A TIWARI, AMICUS CURIAE	PP, ASSAM
7	Crl.A./323/2024 WITH LCR 4 FILES. FIXED.	ASHABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
WITH				
	I.A.(CrI.)/938/2024 in CrI.A./323/2024	ASHABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
8	I.A.(CrI.)/808/2024 WITH LCR 4 FILES. P.B-2. in CrI.A./64/2024	SUKUR ALI @ SHUKUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS	PP, ASSAM
WITH				
	Crl.A./64/2024	SUKUR ALI @ SHUKUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	MR. D GOGOI (r-2) PP, ASSAM
9	I.A.(CrI.)/1145/2024 WITH LCR 4 FILES. B/O. in CrI.A./391/2024	LAHKAR PATIRI Versus THE STATE OF ASSAM AND ANR	MR. K SARMA MR. S BORUAH	PP, ASSAM

	WITH CrI.A./391/2024	LAHKAR PATIRI Versus THE STATE OF ASSAM AND ANR	MR. K SARMA MR. S BORUAH	PP, ASSAM
10	I.A.(CrI.)/1208/2024 WITH LCR 5 FILES. B/O. in CrI.A./415/2024	LALAN CHOUHAN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER M. BORUAH R DEB	PP, ASSAM
	WITH CrI.A./415/2024	LALAN CHOUHAN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER M. BORUAH R DEB	PP, ASSAM
11	Cont.Cas(C)/5/2025 FIXED.	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MS S K GUPTA	
12	WITH Mat.App./20/2024	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. P MAJUMDAR
	WITH I.A.(Civil)/1939/2024 in Mat.App./20/2024	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. P MAJUMDAR
13	I.A.(CrI.)/531/2025 in CRL.A(j)/4255/2025	XAVIER TIRKI Versus THE STATE OF ASSAM AND ANR.	MS. M BARMAN FOR LEGAL AID	PP, ASSAM
	WITH CRL.A(j)/4255/2025 (Filing Number)	SRI XAVIER TIRKI Versus THE STATE OF ASSAM	MEGHALI BARMAN	
HEARING				
14	CRL.A(j)/41/2020 5 Y 9 M 14 D :WITH LCR 5 FILES. P.B-2.	CHARITRA HALOI Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
15	Mat.App./59/2023 WITH LCR. FIXED.	XXXXXXX Versus XXXXXXX	MR K L GUPTA MR KRISHNANGSHU B	MR. S K GHOSH MS F AHMED
	WITH I.A.(Civil)/3057/2024 in Mat.App./59/2023	XXXXXXX Versus XXXXXXX	MR. S K GHOSH	MR K L GUPTA
16	CRL.A(j)/150/2023 WITH LCR 6 FILES. P..B-3. FIXED.	MANGAL PROJA AND ANR Versus THE STATE OF ASSAM	MS. B. SARMA (AMICUS CURIAE FOR APPELLANTS)	PP, ASSAM
17	WITH Death Sentence Ref./1/2023	THE STATE OF ASSAM Versus MANGAL PRAJA AND ANR.	PP, ASSAM	MR Z KAMAR (AMICUS CURIAE) MR. U CHOUDHURY, LEGAL AID COUNSEL (FOR R-1 & R-2) MR B TALUKDAR
18	I.A.(CrI.)/269/2024 WITH LCR 5 FILES. P.B-2. FIXED. in CrI.A./76/2024	TAHER ALI @ TAHER ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A MOBARAQUE S A AKIB	PP, ASSAM

WITH
[Crl.A./76/2024](#)

MD. TAHER ALI @ TAHER ALI AND 2 ORS. MR H R A CHOUDHURY PP, ASSAM
Versus MR. A MOBARAQUE
THE STATE OF ASSAM AND ANR. MR. A AHMED
MR. I U CHOWDHURY
S A AKIB

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Arb.P./17/2025	ASHOK CHOUDHURY Versus THE UNION OF INDIA AND ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	DY.S.G.I.
- FOR ORDERS -				
2	Cont.Cas(C)/267/2020	ANINDYA SUNDAR BAISYA Versus SAMIR KUMAR SINHA AND ANR.	MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. D SAIKIA MR. B GOGOI MR A CHALIHA
3	WP(C)/4645/2020	NO. 930002-F SRI HEMANSHU NATH, CORPORAL Versus THE UNION OF INDIA AND 4 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. B KONWAR MS. T GHOSH MR. C P SHARMA	MR. S S ROY MR. S S ROY ASSTT.S.G.I.
4	WP(C)/5987/2021	GUNA PRASAD PHUKAN Versus THE STATE OF ASSAM AND 6 ORS.	MR B BURAGOHAIN MR. P J SAIKIA, SR. ADV MR. S B PRASAD MR. A K GUPTA MS. S GOGOI MR J P KACHARI MS M NIROLA	SC, CO OP SC, AG
5	Cont.Cas(C)/497/2023 FIXED	BHABENDRA NATH SAIKIA Versus DR. ASHISH KUMAR BHUTANI, I.A.S. AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (R-1) MRS. R BORAH (R-1) B. CHETRY (R-1)
6	Cont.Cas(C)/759/2023	JAYANTA PEGU AND ANR Versus MUNINDRA NATH NGATEY	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	
7	WP(C)/2969/2023	ANURAG SARMA Versus THE STATE OF ASSAM AND 4 ORS	MS. G BORAH MS RIMA DAS	SC, APSC SC, TRANSPORT
8	WP(C)/2642/2024	HEMO RAM DAS Versus THE STATE OF ASSAM AND 3 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM

9	I.A.(Civil)/3862/2024 in Arb.P./6/2024	M/S KANCHITA SERVICE STATION AND ANR Versus DANIEL KRO	Mridusmita Das	MR. R GOSWAMI
	WITH Arb.P./6/2024	DANIEL KRO Versus M/S KANCHITA SERVICE STATION AND 6 ORS.	MR. M SARMA B J BAROOAH MR. R GOSWAMI MR JITRA DEKA	MR R DAS (r-5,6,7) MR. B D DEKA MR. P MAHANTA MR. M DAS N CHAUDHURY MS C DAS MS. M BORGHAIN GA, ASSAM
10	WP(C)/360/2025	MD INAMUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	
11	WP(C)/705/2025	SRI SURAJ BASFOR Versus THE UNION OF INDIA AND 4 ORS.	MR C GOSWAMI	SC, GST DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
12	WP(C)/22/2022 B/O	MANIK CHANDRA DAIMARY Versus THE UNION OF INDIA AND 4 ORS	MR. S C BISWAS MR. F A HASSAN MRS S MALAKAR MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS	MR. B DEKA (R-5) MR. K K PARASAR (r-1,2,3) ASSTT.S.G.I.
13	WP(C)/2037/2022 B/O	NEELIMA BURAGOHAIN Versus THE UNION OF INDIA AND 4 ORS	MR. S C BISWAS MRS S MALAKAR MS. J GHOSH MR. U GOSWAMI MR. A K DAS MS. R DEVI	MR H GUPTA ASSTT.S.G.I.
14	WP(C)/4675/2022 FIXED	SARAT CH. DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, P AND R.D. SC, AG SC, FINANCE
15	WP(C)/215/2023	NIVA DOLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, AG SC, HEALTH SC, FINANCE
16	WP(C)/4117/2023 FIXED	PADMA DHAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. A B T HAQUE	SC, AG MR. N UPADHAYAY (R-1, R-4 & R-5) MR P NAYAK (R-2) MS TINLUNG SC, IRRIGATION SC, FINANCE
17	WP(C)/4610/2023	DURGA GAUTOM AND ANR Versus THE STATE OF ASSAM AND 14 ORS	MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIP S RABHA	SC, HEALTH SC, FINANCE
18	WP(C)/5031/2023 FIXED	BARNALI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	GA, ASSAM MR. B CHOUDHURY SC, SEC. EDU. SC, SLRC
	WITH WP(C)/2829/2023	PINKU DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. H. BURAGOHAIN MS A DEVI MR R SINGH MS. H BORAH	MR. B CHOWDHURY SC, SLRC SC, SLRC SC, EDU SC, SEBA SHRI T CHUTIA
	WITH WP(C)/2831/2023	IPSHITA DUTTA BORUAH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	MR. B CHOWDHURY SC, SLRC SC, EDU SC, SEBA

21	WITH WP(C)/2833/2023	PRANAB KALITA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	MR. B CHOWDHURY SC, SLRC SC, EDU SC. SEBA SHRI T. CHUTIA
22	WP(C)/6295/2023	AKRAM ALI Versus THE STATE OF ASSAM AND 4 ORS.	MRS. R DEVI MR. A R TAHBILDAR MS D CHOUDHURY	GA, ASSAM MR M H AHMED (r-5) MR. S DUTTA, SC, REVENUE DEPARTMENT, (R-1) MR P NAYAK, SC, GAD, (R-2) I AMIN (r-5) T PABIN (r-5) SC, REVENUE
23	WP(C)/4933/2024	DEBANON PHONGLO Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, FINANCE SC, NCHAC SC, PWD
24	WP(C)/5577/2024 B/O	HITUSH NATH Versus THE STATE OF ASSAM AND 3 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
25	WP(C)/6415/2024	SABITRI BASFOR Versus THE STATE OF ASSAM AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH	SC, P AND R.D. GA, ASSAM
26	WP(C)/6429/2024	JOSIMUDDIN AHMED @ JASIMUDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	SC, FOREST
27	WP(C)/6706/2024	JITENDRA NATH Versus STATE OF ASSAM AND 3 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR	SC, P AND R.D.
28	WP(C)/6858/2024 B/O	JAYANTA KUMAR SARMA Versus THE UNION OF INDIA AND 6 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	MR. K N CHOUDHURY(R-3,4,5) MR. P J PHUKAN(R-3,4,5) SC, KKHSOU DY.S.G.I. A DEY (R-3,4,5)
29	Arb.P./2/2025	M/S ENGINEERS GUILD Versus THE CHIEF ENGINEER, PWD (BUILDING), ASSAM AND ANR	MR. A BISWAS MR R KALITA MR P K BASU	SC, PWD
30	Arb.P./5/2025	RKD INFRASTRUCTURE PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K SARMA	MRS. R DEVI (C.G.C) DY.S.G.I.
31	Arb.P./6/2025	M/S NES DIGBOI BOGAPANI (177804) Versus BHARAT PETROLEUM CORPORATION LIMITED	MR G N SAHEWALLA MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR M SAHEWALLA MS. S. TODI MR JITENDRA DAS MS T J SAHEWALLA MS K BHATTACHARYYA MS L RONGPIPI	MR. S S ROY MR. S BORTHAKUR
32	WP(C)/292/2025	ANAR ALI AKAND Versus THE UNION OF INDIA AND 4 ORS	MS. A HUSSAIN MR R ISLAM	MR. S S ROY (C.G.C) DY.S.G.I.
33	WP(C)/973/2025	NIRMAL PHANGCHO Versus THE SECRETARY TO THE GOVERNMENT OF ASSAM AND 4 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	SC, HEALTH AND F W SC, K A A C

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

34	WP(C)/3590/2021	FAKAR UDDIN BARBHUIYA Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
35	WP(C)/6011/2021	MINARA BIBI Versus THE STATE OF ASSAM AND 6 ORS.	MR. T A RAHMAN MR. K M HASSAN	GA, ASSAM SC, AG MR. A R SIKDAR (R-7) MD A ALI (R-7) MR. S I TALUKDAR M M ZAMAN (R-7) SC, FINANCE MR. U K GOSWAMI ASSTT.S.G.I.
36	WP(C)/692/2022	SURESH KUMAR Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
37	WP(C)/4200/2022 WITH OFFICE NOTE, B/O	MOINA OJHA @ MOINA OZAH Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
38	WP(C)/4239/2022 B/O	MAZZARELLO BARLA Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH MR. A K DAS	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
39	WP(C)/6350/2022 WITH OFFICE NOTE, B/O	GEETA RANI KHALKHO TOPNO @ GEETA RANI KHALKO Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MS M DAS MS A BORAH MS. J GHOSH	MR. A K DUTTA (r-1 to 3) SC, L G B R I M H ASSTT.S.G.I.
40	WP(C)/6361/2022 WITH OFFICE NOTE, B/O	SMTI RENUMAI DEURI Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS M DAS MS A BORAH MS. J GHOSH	MR. A K DUTTA (r-1 to 3) ASSTT.S.G.I.
41	WP(C)/6373/2022 WITH OFFICE NOTE, B/O	BARNALI BORA BORO Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MS M DAS MS A BORAH MS. J GHOSH	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
42	WP(C)/6440/2022 WITH OFFICE NOTE, B/O	PHUNUMA BARUAH Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	MR. A K DUTTA (r-1 to 3) SC, L G B R I M H ASSTT.S.G.I.
43	WP(C)/5048/2023	KALPANA BORAH AND 527 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH SC, FINANCE
44	WP(C)/6128/2023	DIBAKOR PHUKAN AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, AG SC, IRRIGATION SC, FINANCE
45	WP(C)/6769/2023	SHAMBHU DUTT Versus UNION OF INDIA AND 3 ORS	MS. S BORA MR. P BORAH	MR. G PEGU DY.S.G.I.
46	WP(C)/7284/2023	PRADIP CH BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MR N ALI	GA, ASSAM SC, AG
47	Arb.P./53/2024	PINTU AGARWAL AND 2 ORS Versus BIJAY KUMAR AGARWALLA	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	MR D KALITA MS R KOUR
48	WP(C)/366/2024 FIXED	POMPI MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	GA, ASSAM MR I AHMED (r- 6) SC, BTC
49	WP(C)/603/2024	PARSHOTAM DAS @ PURSHOTAM DASS Versus UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
50	WP(C)/2394/2024	RUHUL AMIN KHAN AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM SC, FINANCE

51	WP(C)/2977/2024	stricking of the name of the petitioner no. 1 Versus THE STATE OF ASSAM AND 8 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	GA, ASSAM MR. S NEOG (R-9) MS. S G BARUAH (R-9) MR. B BORGHAIN (R-9) MR B SAIKIA (R-9)
52	WP(C)/6886/2024 FIXED	PUTULI BORAH Versus THE STATE OF ASSAM AND 7 ORS.	MR S P DAS MS C BORA MS. S BAISHYA	SC, AG (A AND E) SC, HEALTH SC, FINANCE
53	WP(C)/461/2025	JARUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR. B HUSSAIN	GA, ASSAM SC, APSC SC, HEALTH AND F W

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1348/2025	RIBBUL HUSSAIN @ RIBBUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. Y SIKDAR MR D J DAS	PP, ASSAM
2	Bail Appln./1590/2025 FIXED	KAMRUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM	MR. R D GUPTA MS. SASWATI KAR	PP, ASSAM
3	Bail Appln./1685/2025	SRI PADMA CHETRY Versus THE STATE OF ASSAM	MR. M SAIKIA MR. B K GOGOI	PP, ASSAM
4	Bail Appln./1687/2025	ACHCHELAL SAHANI Versus UNION OF INDIA	MS. S K NARGIS Q. KIBA MS S BEGUM MS N SULTANA	SC, NCB
5	Bail Appln./1689/2025	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MD A RAHMAN MR. M RAHMAN	PP, ASSAM
6	Bail Appln./1691/2025	RAMVIJOY KUMAR Versus THE STATE OF ASSAM	MR. S DUTTA MR P BORA	PP, ASSAM
7	Bail Appln./1692/2025	FIROJ ALOM AND ANR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
8	Bail Appln./1693/2025	MUNINDRA KALITA Versus THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA J DASGUPTA MR. A S ALI MISS C S MARAK	PP, ASSAM
9	Bail Appln./1695/2025	AJAY KUMAR GUPTA Versus THE STATE OF ASSAM	MR. N J DUTTA B AHMED	PP, ASSAM
10	Bail Appln./1697/2025	SRI LAISHRAM PREM SINGH Versus CENTRAL BUREAU OF INVESTIGATION	MR. R SEKHAR M G SINGH MR P K BASU MS. K DEY M DAS	RC, CBI
11	Bail Appln./1702/2025	HIMANSHU DEY Versus UNION OF INDIA	MR K THAKUR S YESMIN MR D MEDHI MR P SONOWAL	SC, NCB

12	Bail Appln./1703/2025	HELLAL ALI SHEIKH AND ANR Versus THE STATE OF ASSAM	MR K THAKUR MR. SANU HUSSAIN	PP, ASSAM
13	Bail Appln./1705/2025	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. A R HAZARIKA	PP, ASSAM
MOTION				
14	Crl.Rev.P./183/2025	BISWAJIT CHAKRABORTY Versus SMTI SIMA BARMAN	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MR. P S BISWAS MS. J GHOSH MS. S. CHANDA	
15	Crl.Rev.P./184/2025	MD OSMAN ALI Versus THE STATE OF ASSAM AND ANR	MR. S U AHMED MR A HAWARI	PP, ASSAM
	WITH I.A.(Crl.)/529/2025 in Crl.Rev.P./184/2025	MD OSMAN ALI Versus THE STATE OF ASSAM AND ANR	MR. S U AHMED MR A HAWARI	PP, ASSAM
16	Crl.Rev.P./185/2025 APPLN	SRI KAMAL KUMAR MEDHI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	PP, ASSAM
17	Crl.Rev.P./186/2025	HUSSAIN ALI AHMED Versus THE STATE OF ASSAM AND ANR	F K R AHMED MR. R ISLAM MRS. H THAKURIA T TALUKDAR	PP, ASSAM
18	Crl.Rev.P./187/2025	ASIF ALI MIR Versus SMTI ANJITA BAISHYA ALIAS ANJUMAN MIR AND ANR	MS. M DEV MS P DEB MS N DEB	
ADMISSION				
19	Crl.Rev.P./301/2021	DINA RAM RABHA Versus DILIP KUMAR PAUL AND ANR	MR J C GAUR MR. U C DAS MR. S D PURKAYASTHA MR S CHOUDHURY K ABINANDAN	MR. B HALDAR (R-1) MS. S. BASAK (R-1) PP, ASSAM
20	Crl.Pet./588/2024	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE Versus THE STATE OF ASSAM AND ANR	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	MR. A K AZAD (R-2) MR. I HUSSAIN (R-2) PP, ASSAM
21	Crl.Pet./691/2024 WITH LCR 1 FILE(SCANNED COPY)	SMTI. ANGKITA DUTTA Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MS K BHATTACHARYYA MS K SARMA	MR. A BHATTACHARYA(R-2) MS. K MALAKAR (R-2) MS B BORO (R-2) PP, ASSAM
	WITH I.A.(Crl.)/1205/2024 in Crl.Pet./691/2024	SMTI. DRINA HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS. K MALAKAR	MR. T J MAHANTA PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./728/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ZAKIR HUSSAIN @ MD ZAKIR ALI Versus THE STATE OF ASSAM AND ANR.	MR G U AHMED MR. R ISLAM	MR. D GOGOI (Amicus Curiae, R-2) PP, ASSAM
23	Bail Appln./782/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DEEPAK CHETRY Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
24	Bail Appln./862/2025 WITH OFFICE NOTE, FIXED	MD KAMRAN ALI Versus THE UNION OF INDIA AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM SC, CUSTOMS

25	Bail Appln./892/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ARUN SHARMA Versus UNION OF INDIA	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SC, NCB
26	Bail Appln./1135/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL BAREK Versus THE STATE OF ASSAM AND ANR.	MR D K MEDHI P BORUAH	DR. P AGARWAL, AMICUS CURIAE (R-2) PP, ASSAM
27	Bail Appln./1304/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MANGAL MIAH Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY K A SODIAL	PP, ASSAM
28	Bail Appln./1378/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ALBAB HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
29	Bail Appln./1530/2025 FIXED	AJIDUL ISLAM Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
30	Bail Appln./1542/2025 WITH OFFICE NOTE, FIXED	SANJOY RAY AND ANR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
31	Bail Appln./1583/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAJIB ROY Versus THE UNION OF INDIA	MR. T HUSSAIN MS SAHIDA BEGUM	SC, NCB
BAIL HEARING				
32	AB/2733/2024 FIXED	UKIL ALI Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
33	AB/494/2025 FIXED	RAHMAN ALI AND ANR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
34	AB/531/2025 FIXED	SAYED ALI @ SAID LE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	MS B CHOUDHURY, Amicus Curiae (R-2) PP, ASSAM
35	AB/609/2025 FIXED	JOHOR UDDIN SK AND ANR Versus THE STATE OF ASSAM	MR Z ALAM MR. T A RAHMAN	PP, ASSAM
36	AB/676/2025 FIXED	MOHESH TURI @ MAHESH MIRDHA Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. A AHMED MS. F H AHMED MR. M ALOM	MS B CHOUDHURY, Amicus Curiae (R-2) PP, ASSAM
37	AB/722/2025 WITH OFFICE NOTE, FIXED	ASHIKUL HOQUE @ ASHIQUE ANSARI Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR. J ALI	MR B ISLAM (R-2) MR B ISLAM (R-2) PP, ASSAM
38	AB/728/2025 FIXED	BASER ALI Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	PP, ASSAM
39	AB/733/2025 FIXED	BRAJ KISHORE Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	PP, ASSAM
40	AB/816/2025 FIXED	MD DULAL ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
41	AB/830/2025 FIXED	SMTI LUCKYMONI BORUAH AND ORS Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH MR K J SAIKIA	PP, ASSAM
42	AB/899/2025 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	J U AHMED MS J A AHMED MR S A REEYAZ	PP, ASSAM
43	AB/929/2025 FIXED	AZIZUL HOQUE SHEIKH Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA B C SANGTAM P GANDHIYA	PP, ASSAM

44	AB/940/2025 FIXED	RAJU GOGOI AND ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
45	AB/1046/2025 FIXED	AJIT KUMAR JENA Versus THE STATE OF ASSAM	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR ARUNABH SARMA	PP, ASSAM

ORDERS

46	W.P.(CrI.)/30/2021	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND ANR	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
47	Cont.Cas(C)/54/2024 WITH CRP/98/2022 (D/O), FIXED	M/S BIJAY KUMAR AGARWAL AND SONS (HUF), Versus RAJESH TRIPATHI	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. K D CHETRI MR. P BAJAJ
48	WITH I.A.(Civil)/692/2024 in CRP/98/2022 (D/O)	M/S ATM CARGO MOVERS (R) Versus M/S BIJOY KUMAR AGARWAL AND SONS (HUF)	MR. K D CHETRI	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA
49	WITH Review.Pet./2150/2024 (Filing Number)	M/S ATM CARGO MOVERS (R) Versus M/S BIJOY KUMAR AGARWAL AND SONS (HUF B	MR. K D CHETRI	
50	I.A.(CrI.)/899/2024 CRL.REV.P. 239/2022(D/O) in CrI.Rev.P./239/2022	NIRMAL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. A K JAIN MR. M KALITA MS B.G. BARUAH	PP, ASSAM
51	I.A.(CrI.)/527/2025 BA 2369/2018(DESTROYED) in Bail Appln./2369/2018	BARNALI DEVI Versus THE STATE OF ASSAM	MR. A CHAMUAH R BHUYAN	PP, ASSAM
52	I.A.(Civil)/888/2025 in RFA/123/2017 (D/O), B/O in Review.Pet./108/2022	SABITA LAHKAR Versus BIJULI KALITA	MR. R C SAIKIA MR. R C SAIKIA MS. K SAIKIA MR. S B BORAH	

WITH

[Review.Pet./108/2022](#)

NAGENDRA NATH LAHKAR
Versus
BIJULI KALITA

MR. P K GOSWAMI
MR. R C SAIKIA
MR B P BORAH
MR P J DUTTA
MR R S RONGHANG
MISS. J GOGOI

MR H K SARMA

HEARING

53	MFA/142/2019 PART-HEARD, WITH LCR, B/O	UNION OF INDIA Versus M/S. NUMALIGARH REFINERY LTD.,	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K P MAHESWARI MS M SHARMA MS M SHARMA MS. L DAS MS. N HUSSAIN
54	WITH MFA/82/2019	M/S. NUMALIGARH REFINERY LTD., Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA SC, NF RLY
55	MFA/49/2023 PART-HEARD, WITH LCR, B/O	M/S SHREERAM CHEMFOOD PVT. LTD. Versus UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MS. K PHUKAN SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Tr.P.(C)/24/2025	MURSHIDA BEGUM Versus MISBAH AHMED CHOUDHURY	MR. B CHOWDHURY MD E AHMED MR. F A HASSAN MR M ISLAM	
2 CRP/66/2025 CAVT. NO.041220/25,N	VIJOY CHAND GOLCHA AND ANR Versus SHANKAR BANIK AND ANR	MR G N SAHEWALLA MS. S. TODI MS S AGARWAL MS K BHATTACHARYYA	MR. B K SEN MR B MALAKAR FOR CAVEATOR
3 CRP/67/2025 CAVT. NO.041120/25,N	BAXI BROTHERS LIMITED AND 2 ORS Versus SHANKAR BANIK AND 3 ORS	MR G N SAHEWALLA MS. S. TODI MS S AGARWAL MS K BHATTACHARYYA	MR. N DHAR MR. B K SEN FOR CAVEATOR
4 CRP(IO)/182/2025	LHINGNEITING HAOKIP Versus DONA PRESIDENCY WELFARE ASSOCIATION AND 3 ORS.	MR. A ROY	
ADMISSION			
5 CRP/17/2016 FIXED	SMTI SWARNAMOYEE DAS and ANR Versus SMTI TARUBALA DAS and 25 ORS	MR.A K PURKAYASTHA	MR.Z MUKIT(R-1 - 9) MR.A SATTAR(R-1 - 9) MR.R HUSSAIN(R-1 - 9) MS.N BARUAH(R-1 - 9) MR.H BARUAHR-1 - 9
6 Mat.App./45/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MS. R DEKA MR. S S GOSWAMI	MR. S DUTTA (R-1)
7 CRP(IO)/299/2023	ON THE DEATH OF MD. ADAR ALI Versus MD SAMIR ALI	MR. SHEELADITYA	
8 CRP/43/2024	TILAK DEKA Versus KUSHARAM SAHARIA AND 4 ORS	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	MR M HAQUE (R1, R2, R5) MR. S ALI (R1, R2, R5) P ADHIKARI (R1, R2, R5)
9 CRP/124/2024	SANDESH KHAN Versus NUR ISLAM KHAN AND 4 ORS	MD. B HUSSAIN MR A H TOUFIQ	

10	CRP(IO)/442/2024 WITH LCR, FIXED	MOUSHUMI BARUA ROY AND ANR Versus MONTOSH SEAL SARMA AND 29 ORS	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	MR. T J MAHANTA (R-1,2) GA, ASSAM MS. P BHATTACHARYA(R-1,2) MR. A BORUA(R-1,2) MS P SARMA(R-1,2) SC, REVENUE
11	SAO/1/2025 WITH I.A.(Civil)/1627/2025 in SAO/1/2025	CHANDRAN KANTA BRAHMA Versus BELIRAM DAS AND 2 ORS.	MR. B J MUKHERJEE MS R SAHA	
12	FAO/29/2025 WITH I.A.(Civil)/1629/2025 in FAO/29/2025	CHANDAN KANTA BRAHMA Versus BELIRAM DAS AND 2 ORS DEBASISH KUMAR SINGHA Versus M/S PIBCO INDIA PVT. LTD. AND 2 ORS	MR. B J MUKHERJEE MS R SAHA MR. M C DAS MR. S P CHOUDHURY MS. C SARMA	
13	MACApp./207/2025 WITH I.A.(Civil)/1618/2025 in MACApp./207/2025	DEBASISH KUMAR SINGHA Versus M/S PIBCO INDIA PVT LTD UNITED INDIA INSURANCE CO. LTD. Versus DEVI RANI GUHA AND 3 ORS	MR. M C DAS MR. S P CHOUDHURY MS. C SARMA MR T KALITA MR. A KAKATI	
		UNITED INDIA INSURANCE CO. LTD. Versus DEVI RANI GUHA AND 3 OTHERS	MR T KALITA MR. A KAKATI	
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
14	RSA/46/2025 WITH I.A.(Civil)/1241/2025 in RSA/46/2025	SIDDHESWAR KHERKETARY Versus DHARANI BORO AND ANR	MR N BARMAN MS J BARMAN MS C BURAGOHAIN	MR. SURAJIT DAS (R-1)
15	RSA/80/2025	SIDDHESWAR KHERKETARY AND ANR Versus DHARANI BORO ANR TAIZUDDIN Versus SAIFUL ISLAM AND 31 ORS	MR N BARMAN MS J BARMAN MS C BURAGOHAIN MR. P P DAS MR. SURAJIT DAS A S CHOUDHURY	
		<u>ORDERS</u>		
16	CRP/147/2018	M/S. ADARSH REAL ESTATE AND ASSOCIATES PVT. LTD. Versus M/S. ECE INDUSTRIES LTD.	MR. M K SHARMA MR G DAS	
17	CRP(IO)/281/2018	SUDHIR BARUAH Versus PIJUPARA SAHAPARA KALI MANDIR AND 10 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	MR. A A AHMED (R1, R2, R4-R11)
18	CRP/14/2021	SAMSUL HOQUE MAZUMDAR Versus MERAB ALI AND 4 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. A AHMED	
19	CRP(IO)/120/2023 FIXED	MUKUT PHUKAN Versus SMTI SEWALI SARMAH AND 4 ORS	MS. S DASGUPTA MS S DASGUPTA	MR. S C KEYAL (r-3,4 and 5)
20	CRP/189/2023	NIBEDITA YEIN PEGU Versus CHANDRA KANTA DUARAH (K)	MS. A TALUKDAR MS A SIDDIKA MR A MOHAMMAD	
21	FAO/38/2024 WITH I.A.(Civil)/1577/2024 in FAO/38/2024	DNP LIMITED Versus PRANJAL PHUKAN DNP LIMITED Versus PRANJAL PHUKAN	MR. B K DAS MR H P GUWALA H P NEOG MR. B K DAS MR H P GUWALA H P NEOG	MR. A R SHOME MR A J GHOSH PRIYANKA DAS

22	RSA/74/2024 WITH LCR, FIXED	NURUL ISLAM AND 4 ORS Versus KADER ALI AND 4 ORS	MR. P P DAS MR. SURAJIT DAS	MR. J AHMED MR. J AHMED MR. J AHMED MS A HUSSAIN(R-2,4,5) MS A HUSSAIN(R-2,4,5) R BEGUM(R-2,4,5) R BEGUM(R-2,4,5) H G DAISY(R-2,4,5)
23	Cont.Cas(C)/334/2024 FIXED	SMT. LAKHI DAS AND 3 ORS. Versus DUBRAJ SOREN	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. S DUTTA MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MR S DUTTA
24	CRP(IO)/417/2024 B/O	NARENDRA SURANA Versus SURESH KUMAR SURANA	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR Z MUKIT MR. A SATTAR S CHOUDHURY
25	I.A.(Civil)/1362/2024 FIXED in RSA/57/2005	ON THE DEATH OF SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. I ALAM
	WITH RSA/57/2005	SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR.B B NARZARI MR.S P ROY MR.K RAJBONGSHI MR.S CHAUHAN MS.B BAISHYA MRA K RAI	MR.P ROY(R-2) MS.G DEKA MR. I ALAM (R-1 TO 5) MS.J DEKA(R-2) MR. T SK(R-1 TO 5) MR. T SK(R-1 TO 5) MS.P CHAKRABORTY MS.S TAMULI
	WITH I.A.(Civil)/1363/2024 in RSA/57/2005	ON THE DEATH OF SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. I ALAM
	WITH I.A.(Civil)/1364/2024 in RSA/57/2005	ON THE DEATH OF SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. I ALAM
26	Tr.P.(C)/6/2025 FIXED	RAKHI SINGHA ALIAS RAKHI SINHA NATH Versus SATYAJIT NATH	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
27	I.A.(Civil)/143/2025 FIXED in RSA/15316/2024	HABIA KHATUN Versus ATOWAR RAHMAN AND ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	MR. SURAJIT DAS (R-1) MR Z RAHMAN (R-17) J S AHMED (R-14,15,16)
	WITH RSA/15316/2024 (Filing Number)	HABIA KHATUN Versus ATOWAR RAHMAN AND ORS	MR. J AHMED	
28	CRP(IO)/150/2025	JURMOLOY RAJKHOWA Versus SMT. ANUPAMA MEDHI RAJKHOWA	MS M D MEDHI MS J KALITA MR S J BARUAH	MR. K R BOROOAH (AS LEGAL-AID-COUNSEL FOR R-1)
29	CRP(IO)/157/2025 FIXED	SMTI NALINI DAS AND ANR Versus NABA KUMAR DAS AND ANR	MR N KALITA MRS A CHOWDHURY	
	WITH I.A.(Civil)/1584/2025 in CRP(IO)/157/2025	SMTI NALINI DAS AND ANR Versus SRI NABA KUMAR DAS AND ORS	MR N KALITA	

30	CRP(IO)/173/2025 FIXED	HEMANTA DAS Versus KAJI HOBIBUR RAHMAN	SADHAN KALITA MR. A GANGULY MR P DAS MRITYUNJOY KALITA	
31	I.A.(Civil)/1271/2025 FIXED in CRP(IO)/103/2025 WITH CRP(IO)/103/2025 WITH I.A.(Civil)/825/2025 in CRP(IO)/103/2025	MOIN UDDIN LASKAR Versus KUTUB UDDIN LASKAR KUTUB UDDIN LASKAR AND 14 ORS. Versus MOIN UDDIN LASKAR AND 9 ORS. KUTUB UDDIN LASKAR AND 14 ORS. Versus MOIN UDDIN LASKAR AND 9 ORS.	MR. M H RAJBARBHUIYAN MR G BHARADWAJ MR B DEORI MR. A H M R CHOUDHURY MR. A H M R CHOUDHURY	MS. R CHOUDHURY
HEARING				
32	CRP/172/2014 CAVT. NO. 545/14 FIXED WITH CRP/173/2014	BHAGENDRA CHANDRA DAS Versus RAJNI KANTA SHARMA	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	MR.P C SARMA MR.N N JHA FOR CAVEATOR
33	CRP/173/2014 CAVT. NO. 546/14	BHAGENDRA CHANDRA DAS Versus RAJNI KANTA SHARMA	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	MR.N N JHA FOR CAVEATOR MR.P C SARMA
STAY MATTERS				
34	CRP(IO)/124/2019	MRINAL KUMAR DAS Versus ALIUL ISLAM AND 3 ORS.	MS. R CHOUDHURY MS. S S ZIA	MR D C NATH MR D C NATH MR J ISLAM MR. A HUSSAIN MR. C SHARMA MR. C SHARMA
35	CRP(IO)/59/2020	LALMANI LASKAR Versus SUNITA NUNIA AND 2 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR	
36	Tr.P.(C)./4/2023	MAIDANGSHREE BORO Versus RITURAJ RABHA	MR N J DAS	MR K THAKUR MR D MEDHI B ALI SK
37	Tr.P.(C)./99/2023	JERINA SULTANA Versus ABDUL HAMID MANDAL	MR H R A CHOUDHURY MR. A AHMED U U KHAN MR A AHMED	
38	CRP(IO)/151/2024	CHANDRAPROVA GOSWAMI AND ANR Versus SANJOY GOSWAMI AND ANR	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA MS K SARMA	MR. N DHAR(R-1,2) MR. T U LASKAR(R-1,2)
39	CRP(IO)/410/2024	SIBCHARAN BARMAN Versus SMT. PUNYA BARMAN AND 2 ORS	MR. A R SIKDAR MR. S I TALUKDAR	
40	CRP(IO)/451/2024	SYED ATIKUL AHMED Versus MD. ABDUL GAFFAR AHMED AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA MR. T G BARUAH	MS G DEKA(R-3) MR. R DASGUPTA (R-3)

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025

7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1690/2025	CHUKHU TAPIN Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR MR. R BARTHAKUR MR. M S HUSSAIN SAMRIDDHI SAIKIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
2	Bail Appln./1421/2025	BIJOY DAS AND ANR Versus THE STATE OF ASSAM	MR. SANU HUSSAIN MR. SANU HUSSAIN	PP, ASSAM
<u>ORDERS</u>				
3	Review.Pet./22/2025 IN MAC.APP. 89/2019(D/O)	KUNAL KASHYAP SHARMA Versus KANAKLAL BHUYAN AND ANR.	MR. A LAL	

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3691/2021 WITH WP(C)/1688/2020 (D/O)	INTAZ ALI SHEIKH AND 67 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MR. M HUSSAIN MD. I H KHAN	GA, ASSAM SC, REVENUE
2	WP(C)/3027/2024	AGNISIKHA SAMANNAY SAMITY AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S J SARMAH MR G G GOGOI	SC, PWD SC, REVENUE
3	WP(C)/6255/2024	MOFIDA DEWAN @ MOFIJAN DEWAN Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, REVENUE
4	WP(C)/6995/2024	RAJU HAZARIKA AND 4 ORS Versus THE UNION OF INDIA AND 12 ORS	MR A K DAS	GA, ASSAM DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM SC, A A I SC, REVENUE
5	WP(C)/509/2025	PRADIP KUMAR DAS Versus STATE OF ASSAM AND 3 ORS.	MR. N ALAM MR K JAIN S A BAKHTIAR	SC, PWD SC, FINANCE DEPTT.
6	WP(C)/517/2025	PHUL KUMARI MEDHI AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A AWAL MR. A A MONDAL MR R A AHMED MR A ALAM	GA, ASSAM SC, REVENUE
7	WP(C)/1144/2025 FIXED	RAMISHA BEGUM Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH H THAKURIYA J M BAISHYA	GA, ASSAM SC. BTC
8	WP(C)/2004/2025	SANJEEB KALWAR Versus THE STATE OF ASSAM AND ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR B P SARMAH B SAHA	SR. GA, ASSAM SC. REVENUE
9	WP(C)/2192/2025	PRATAAP SNACKS LTD II Versus UNION OF INDIA AND ORS	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST

10	WP(C)/2193/2025	PRATAAP SNACKS LTD Versus UNION OF INDIA AND ORS	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST
11	WP(C)/2504/2025	RAJIB GOGOI Versus THE STATE OF ASSAM AND 9 OTHERS	MR. N K KALITA MR D DEKA	MR. D. NATH, GA, ASSAM SC, REVENUE
12	WP(C)/2532/2025 FIXED	MS/ MERLE CONSTRUCTION AND MARKETING PVT LTD Versus THE STATE OF ASSAM AND ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN M BARUAH	SC, FINANCE AND TAXATION
13	WP(C)/2675/2025 FIXED	KHADIJA BEGUM BARBHUIYA Versus THE ASSAM STATE ELECTION COMMISSION AND 4 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, A S E C
14	WP(C)/2711/2025 B/O	MODINA KHATUN Versus THE STATE OF ASSAM AND ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	SC, ASLSA GA, ASSAM SC, FINANCE
15	WP(C)/2775/2025	M/S MS LAB INDIA Versus THE UNION OF INDIA AND ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST DY.S.G.I.
16	WP(C)/2777/2025	NIRENDRA CH DAS AND ORS Versus THE STATE OF ASSAM AND ORS	MS A HUSSAIN DARAK ULLAH MR M RAHMAN SABRISH AHMED	SC, P AND R.D. GA, ASSAM
17	WP(C)/2778/2025	MD RATUL ANSARI AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MR. M K SARMA MRS. M. BARUAH BHUYAN MR G DAS B KRISHNA MR S.K. KASHYAP	GA, ASSAM DY.S.G.I.
18	WP(C)/2793/2025	ANSARI CONSTRUCTION Versus UNION OF INDIA	MR S K AGARWAL M AGARWAL	SC, GST DY.S.G.I.
19	WP(C)/2795/2025	ALL ASSAM OTHER BACKWARD CLASSES ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR P H KONWAR P KHATANIAR	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
20	I.A.(Civil)/1607/2025 in WP(C)/5147/2024	DHIRAJ MAZUMDAR Versus THE RESERVE BANK OF INDIA	MR K P PATHAK MR BHARGAV DAS	
	WITH WP(C)/5147/2024	DHIRAJ MAZUMDAR AND 2 ORS Versus THE STATE OF ASSAM AND 21 ORS	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, CO OP GA, ASSAM MR. M MORE (R-9,10) MS S DAS (R5-R7) MR. A BORPUZARI (R-9,10) R BHOWAL (R5-R7)
ADMISSION				
21	WP(C)/2968/2018 FIXED	FATASHIL POUR NIGAM BAZAR COMMITTEE Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR A DASGUPTA MS B DAS MR B DAS	SC, GMC
	WITH WP(C)/2169/2017	HARIPADA MANDAL and 29 ORS. Versus GUWAHATI MUNICIPAL CORPORATION and 4 ORS.	MR.B CHAKRABORTY MSN KALITA MR.A K SARMA MR.D DAS MR.H J TAMULI MS.P BORTHAKUR	SC, GMC

23	WP(C)/7865/2018	KALIPADA BAROI AND 15 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MS. T ROY MS. M ROY	SC, HIGHER EDU DEPTT. GA, ASSAM MS N BORDOLOI, SC REV.
24	WP(C)/5337/2020	NABARUN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR. A LAL MR R KARIM MR D BARMAN	GA, ASSAM MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE
25	WP(C)/202/2021 FIXED	PRADIP SHARMA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MR. B DEKA MR. S KAKATI (r-7) MS D DEVI(r-7) ASSTT.S.G.I.
26	WP(C)/393/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 5 ORS.	MR A DASGUPTA MS B DAS MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR R SARKAR MS M KAKOTY S YESMIN MR K J HAZARIKA	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
WITH I.A.(Civil)/545/2021 in WP(C)/393/2021		M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS	SC, C.G.C.
27	WITH WP(C)/412/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR R SARKAR S YESMIN MR K J HAZARIKA	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
WITH I.A.(Civil)/538/2021 in WP(C)/412/2021		M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. B DAS	MR D BARUAH MR. S K MEDHI
28	WITH WP(C)/481/2021	M/S J. A. BROTHERS (A PROPRIETORSHIP FIRM), Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR R SARKAR S YESMIN MR K J HAZARIKA	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
WITH I.A.(Civil)/537/2021 in WP(C)/481/2021		M/S J. A. BROTHERS (A PROPRIETORSHIP FIRM) Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. B DAS	MR D BARUAH MR. S K MEDHI
29	WP(C)/4947/2022 FIXED	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
30	WITH WP(C)/4948/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
31	WITH WP(C)/6093/2022	M/S ASIAN PAINT LTD. Versus THE STATE OF ASSAM AND ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION

32	WP(C)/7721/2022	DEEPAK DEBNATH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. T A CHOUDHURY	GA, ASSAM SC, REVENUE
33	WP(C)/1554/2023 FIXED	MD. ISAHAK ANSARI @ ISAK ANASARI Versus THE STATE OF ASSAM AND 5 ORS	MR. A C SARMA MR. P K ROYCHOUDHURY MD. A KHAN MR G BHARADWAJ MR N BRAHMA	GA, ASSAM MR. N M DUTTA (r-3,4,5) MR. S C KHOUND (r-3,4,5)
34	WP(C)/5116/2023	SMTI. (DR) JUTITARA DAS Versus THE PRINCIPAL JUDGE AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR H K DAS MR. A BHATTACHARYA (r-2) MR. A BHATTACHARJEE (r-2) MS ANKITA SAHARIA (r-2) MR S PAUL SC, GHC
	WITH I.A.(Civil)/3240/2024 in WP(C)/5116/2023	SMTI. (DR) JUTITARA DAS Versus THE FAMILY COURT,	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR H K DAS
	WITH I.A.(Civil)/332/2025 in WP(C)/5116/2023	DR JUTITARA DAS Versus THE FAMILY COURT KAMRUP METRO AND ANR	MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR. A BHATTACHARYA (r-2) MR H K DAS MR. A BHATTACHARJEE (r-2) MS ANKITA SAHARIA (r-2) MR S PAUL SC, GHC
35	WITH Crl.Pet./1510/2024	DR. MITHU TERON Versus DR. JUTITARA DAS	MS. K MALAKAR MR. A BHATTACHARJEE MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	
36	WP(C)/5817/2023 FIXED	PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. D KAKOTI MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS S JAIN	GA, ASSAM SC, REVENUE
37	WITH WP(C)/5820/2023	PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS .	MR. D KAKOTI MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS V V THANYU MS S JAIN	SC, REVENUE
38	WP(C)/679/2024 FIXED	MOHAN BAHADUR KARKI DARJJI @ MOHAN BAHADUR DARJJI Versus THE ASSAM GRAMIN VIKASH BANK AND 5 ORS (F)	MR. L MOHAN MR. P GOGOI	MR. A L MANDAL (r-5,6) MR. A. GANGULY (SC, AGVB) MR. A GANGULY (r-1 to 4) MR. A DHANUKA (r-1 to 4)
39	WP(C)/1745/2024 FIXED	GOALPARA WHOLESALE CONSUMERS CO. OPERATIVE SOCIETY LTD. GOALPARA Versus THE STATE OF ASSAM AND 4 ORS 4	MR F Z MAZUMDER	GA, ASSAM
40	WP(C)/5084/2024 FIXED	ASHRAFUL ALAM Versus THE STATE OF ASSAM AND 9 ORS.	MR. S SINHA	GA, ASSAM MR G ALAM(R-8,9,10) MR. F AHMED(R-8,9,10) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GMC

41	WP(C)/6977/2024 FIXED	SUBHADRA DOLEY PEGU @ INDIRA PEGU Versus THE NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS.	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, NHIDC SC, REVENUE
42	WP(C)/167/2025 FIXED	KADER ALI AND 73 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
43	WITH WP(C)/2021/2025	KADER ALI Versus THE STATE OF ASSAM	MR. A R BHUYAN MR S ABDULLAH S LASKAR	GA, ASSAM SC, REVENUE
44	WP(C)/1287/2025 FIXED	ZAKIR UDDIN CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. S ROY MR. M H LASKAR MR M A BARBHUIYA M. HOSSAIN	GA, ASSAM DY.S.G.I.
45	WP(C)/2233/2025 FIXED	M. P. CONSTRUCTIONS AND PLANNERS AND 2 ORS Versus UNION OF INDIA AND 3 ORS	MR. U K DAS MS. B D SARMAH H THAKURIYA J M BAISHYA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
46	WP(C)/2261/2025 FIXED	AMAN GUPTA Versus THE UNION OF INDIA AND ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION DY.S.G.I.
47	WP(C)/2604/2025 FIXED	M/S ASSAM ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN M BARUAH	SC, FINANCE AND TAXATION
ORDERS				
48	WP(C)/4240/2017	RAJYOGA CENTRE, PRAJAPITA BRAHMA KUMARIES ISWARIYA VISWA VIDYALAYA Versus THE STATE OF ASSAM and 6 ORS.	MR.P K DAS MS.S SARMAH	GA, ASSAM MS. M PATHAK (R-7) SC, DIMA HASAO MRS. R B BORAH(R-7)
49	WP(C)/4574/2021 WITH OFFICE NOTE	KALPANA SAHA @KALPANA RANI SAHA Versus THE STATE OF ASSAM AND 6 ORS	MR R CHAKRAVORTY MR. M CHALIHA MS. P DEV	GA, ASSAM MR. K GOGOI (R NO.2) SC, REVENUE MR. R BARPUJARI (SC,REVENUE)
50	WP(C)/6752/2024 WITH OFFICE NOTE	ASHOK KUMAR AGARWALA Versus THE DISTRICT DISASTER MANAGEMENT AUTHORITY AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, SIVASAGAR MUNICIPAL BOARD GA, ASSAM SC, PWD
51	Review.Pet./69/2025 WITH WP(C)/2296/2015 (D/O)	M/S ESSAR OIL LTD AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN M BARUAH	SC, FINANCE AND TAXATION
52	Cont.Cas(C)/100/2025	M/S ASSAM TRADE AGENCY Versus GYANENDRA DEV TRIPATHI AND ANR	MS. A HUSSAIN MR R ISLAM	MR. D SAIKIA (R-1) MR. R BORPUJARI(R-1) MR. D NATH (R-2) MR. S DUTTA(R-1)
53	I.A.(Civil)/304/2025 IN WP(C)/7777/2022 (D/O) in WP(C)/7777/2022	JAY CHARAN DEKA Versus THE UNION OF INDIA AND ORS	MR NAVA KUMAR KALITA MR D DEKA	SC, AG (A AND E) MR. K GOGOI MR. C K S BARUAH DY.S.G.I. SC, WATER RESOURCE
54	I.A.(Civil)/1117/2025 in WP(C)/1587/2025	GUNENDRA KUMAR NATH Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS K BHATTACHARYYA	SC, CO OP

	WITH WP(C)/1587/2025 B/O	GUNENDRA KUMAR NATH Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. M U MAHMUD MR M SAHEWALLA MS G DUGAR MR S ISLAM MS K BHATTACHARYYA MS. D BORA MS. B CHETIA MS. F RAHMAN	SC, CO OP
55	WP(C)/1312/2025 FIXED	KRAZYTRIP Versus INDUSIND BANK LIMITED AND 3 ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI MR P GOGOI	A K GOGOI (R-1,2) A GOGOI(R-1,2)
56	I.A.(Civil)/1603/2025 in WP(C)/1880/2024	BARNALEE DAS AND ANR Versus STATE BANK OF INDIA AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. B K SEN
	WITH WP(C)/1880/2024	NIRUPAMA TALUKDAR AND 2 ORS Versus STATE BANK OF INDIA AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. B K SEN (R-1,2) MR F HAQUE(R-1,2) MR A HUSSAIN(R-1,2)
57	WP(C)/1848/2025 FIXED	BIREN CHANDRA DAS Versus STATE BANK OF INDIA AND 9 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MS. K PHUKAN (C.G.C.) MR. S Ali(R-1 TO 4) MR K DAS (R-1 TO 4) DY.S.G.I.
58	WP(C)/2113/2025 FIXED	SRI PULAK BHUYAN Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	GA, ASSAM
HEARING				
59	WP(C)/5801/2014 PART-HEARD	SRIMATI NILIMA JAIN Versus THE SYNDICATE BANK and 5 ORS	MR.D DAS MR.R SINGHA	MR.A PARVEZR-1to5 MR.D GOGOI(r-1to5) MR.M K DAS(r-1to5)
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LEAVE NOTE OF ADVOCATES FOR 26/05/2025				
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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH AND RFA MATTERS]

**THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH-II
RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND HER
LADYSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1701/2025	SUMAN ROY Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	PP, ASSAM
ADMISSION				
2	Crl.Pet./583/2022 WITH LCR 1 FILE(SCANNED COPY)	MOMINA KHAN Versus MD. SUHEL @ MD. SUHIL KHAN	MR. A GANGULY MR T CHHETRI	MR. N H MAZARBHUIYAN MS. L WAJEEDA MD. I HUSSAIN (r-1) MR. M H SAIKIA MR R I BHUYAN
3	Crl.Rev.P./61/2024 WITH LCR 1 FILE	SAMARENDRA BRAHMA Versus THE STATE OF ASSAM AND ANR	MD S HOQUE MS. A BORUAH MR. M DEKA	MR. T DEURI (R-2) MRS. R S DEURI (R-2) MR. D S DEKA (R-2) MS. A DAS (R-2) MS. L WANGSA (R-2) PP, ASSAM
4	Crl.Pet./882/2024 WITH LCR 1 FILE(SCANNED COPY)	ALAM HUSSAIN BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY	A W AMAN (R-2) MR. SARFRAZ NAWAZ (R-2) MR. SURAJIT DAS (R-2) PP, ASSAM A S CHOUDHURY (R-2)
5	Crl.Pet./1008/2024 FIXED	PRATIBHA BORAH @ DISHA BORAH Versus THE STATE OF ASSAM	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	PP, ASSAM
6	Crl.Pet./1347/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	ELONI BASENA Versus THE STATE OF ASSAM	MR. R B PHOOKAN MR. A. K. SARMA J A MONDAL	PP, ASSAM
7	Crl.Rev.P./22/2025	SMT MANJU TALUKDAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. S N KRISHNATRAYA	MS. R R MUZIB (R-2) MS. T GHOSH (R-2) PP, ASSAM

8	Crl.Rev.P./95/2025	AKBAR ALI SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
9	Crl.Pet./99/2025 FIXED	RINTU KUMAR PEGU Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR. R YASIN MR. A KHANDAKAR	MD. A SAHAD (R-2) POMPA CHOUDHURY (R-2) B.L. SARMA (R-2) PP, ASSAM
10	Crl.A./182/2025 WITH I.A.(Crl.)/523/2025 in Crl.A./182/2025	ESAMUDDIN @ ICHAMUDDIN Versus THE STATE OF ASSAM AND ANR	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
11	Crl.A./184/2025 WITH Crl.L.P./23/2025 in Crl.A./184/2025	SANTOSH AGARWAL ALIAS SANTOSH KMAR AGARWLA Versus THE STATE OF ASSAM	A. K. KANU	PP, ASSAM
12	Crl.A./185/2025 WITH I.A.(Crl.)/528/2025 in Crl.A./185/2025	SANTOSH AGARAWL @ SANTOSH KUMAR AGARWALA Versus THE STATE OF ASSAM AND 4 ORS ABDUL BASIT Versus THE STATE OF ASSAM	MR M AHMED MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS. J GHOSH A DEY MS. S. CHANDA	PP, ASSAM
13	Crl.A./186/2025	ABDUL BASIT Versus THE STATE OF ASSAM REJJAK SHEIKH @ ABDUR REJAK Versus THE STATE OF ASSAM AND 2 ORS.	MS. U NANDA MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
14	Crl.Pet./264/2025 WITH LCR 1 FILE(SCANNED COPY), FIXED	SRI RAFIKUL ISLAM, Versus THE STATE OF ASSAM AND ANR	MRS. R RONGMEI MS. S DEVI	PP, ASSAM
15	Crl.Pet./422/2025	DR. (MS) SHARADI SHREEMOYEE Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR P K BASU MS. K DEY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
16	Bail Appln./583/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAMJAN HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
17	Bail Appln./1398/2025 FIXED	MD MAHIDUL @ MAIDUL ISLAM Versus THE STATE OF ASSAM	MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM
<u>BAIL HEARING</u>				
18	AB/1017/2025 WITH OFFICE NOTE, FIXED	MD AMIR UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR M H AHMED I AMIN	PP, ASSAM
19	Bail Appln./1553/2025 WITH OFFICE NOTE, FIXED	MD. SAHID AHMED @ SAHID AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY MS G TALUKDAR	PP, ASSAM
<u>ORDERS</u>				
20	I.A.(Civil)/2490/2018 in RFA/84/2018 WITH RFA/84/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI GANESWAR DEKA AND ANR SMT MAKANI DAS AND 6 ORS Versus SHRI GANESWAR DEKA AND ANR		MR. S P ROY MS K GOGOI

	WITH I.A.(Civil)/2492/2018 in RFA/84/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI GANESWAR DEKA AND ANR		
21	Crl.A./415/2023 WITH LCR 3 FILES, OFFICE NOTE WITH I.A.(Crl.)/1103/2023 in Crl.A./415/2023	SURESH PEGU Versus THE STATE OF ASSAM AND ANR. SURESH PEGU Versus THE STATE OF ASSAM AND ANR.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI	PP, ASSAM
22	Crl.A./461/2023 WITH LCR 6 FILES, OFFICE NOTE, FIXED WITH I.A.(Crl.)/1108/2024 in Crl.A./461/2023	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR. MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. M A SHEIKH K U AHMED MR. A AHMED MS F INTAZ MS C MEDHI MR. I U CHOWDHURY MR. W A SHEIKH MR. SAYED SALIM AHMED MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	MR. A ROSHID (r-2) MS. T BEGUM (r-2) PP, ASSAM PP, ASSAM
23	Crl.Pet./1602/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	ABDUL AHAD Versus FAKRUL ISLAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
24	I.A.(Civil)/4073/2024 in RFA/37/2018 WITH RFA/37/2018	BIRU KUMAR SINGH AND ANR Versus MONURANJAN SINGH AND ANR MONURANJAN SINGH Versus ADILUR RAHMAN SAIKIA	MS B DAS MR SISHIR DUTTA MR. A BISWAS MR B BURAGOHAIN MS. S E AHMED MD A A HUSSAIN MS S MOCHAHARI MR. S DUTTA M AHMED MR. D R GOGOI	MR S DUTTA MR. S DASGUPTA MR. A SARMA MR. B BARUAH MR. K KALITA MR. S CHOWDHURY MR J LOTHAR MR U RONGPI
25	Crl.L.P./25/2025 in Crl.A./4479/2025 WITH Crl.A./4479/2025 (Filing Number)	THE STATE OF ASSAM Versus JYOTI KAMAL BANIA THE STATE OF ASSAM Versus JYOTI KAMAL BANIA	RANJAN JYOTI BARUA PP, ASSAM RANJAN JYOTI BARUA	
26	I.A.(Crl.)/233/2025 in Crl.A./84/2025 WITH Crl.A./84/2025	ROMAN BHUYAN Versus THE STATE OF ASSAM ROMAN BHUYAN Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI MR. R CHETRI MR N MILI	MR D K BHATTACHARYYA, AMICUS CURIAE (R2) PP, ASSAM MR D K BHATTACHARYYA, AMICUS CURIAE (R2) PP, ASSAM
27	Crl.Pet./306/2025 B/O	MASUM AHMED Versus THE STATE OF ASSAM AND ANR	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
28	I.A.(Crl.)/403/2025 in Crl.Rev.P./117/2025 WITH Crl.Rev.P./117/2025	NAGRA BRAHMA ALIAS BORO Versus THE STATE OF ASSAM SRI NAGRA BRAHMA @ BORO, Versus THE STATE OF ASSAM AND ANR	MR. K K HANDIQUE MR. M K DEURI MS M BORA MS N M PEGU MR. K K HANDIQUE MR. M K DEURI MS M BORA MS N M PEGU	PP, ASSAM MR. D GOGOI (R-2) PP, ASSAM

	WITH I.A.(CrI.)/331/2025 in CrI.Rev.P./117/2025	SRI NAGRA BRAHMA @ BORO Versus THE STATE OF ASSAM AND ANR	MR. K K HANDIQUE MR. M K DEURI MS M BORA MS N M PEGU	PP, ASSAM
29	I.A.(CrI.)/465/2025 in CrI.A./146/2025	SRI MADHAB DAS Versus THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MR KRISHNANGSHU B MS JUTISMITA DAS	PP, ASSAM
	WITH CrI.A./146/2025	SRI MADHAB DAS Versus THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MR KRISHNANGSHU B MS JUTISMITA DAS	PP, ASSAM
30	I.A.(CrI.)/532/2025 in I.A.(CrI.)/3933/2025	JUGANANDA DAS Versus THE STATE OF ASSAM AND ANR.	MR. U CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/3933/2025 (Filing Number)	SRI JUGANANDA DAS Versus THE STATE OF ASSAM	UJJAL CHOUDHURY	
31	WITH CRL.A(j)/3929/2025 (Filing Number)	SRI JUGANANDA DAS Versus THE STATE OF ASSAM	UJJAL CHOUDHURY	
HEARING				
32	CrI.Pet./1171/2019 WITH LCR 2 FILES, FIXED	ENARA BEGUM AND ANR Versus State Of Assam	MS. R CHOUDHURY MR. A WAHAB MR D. CHAKRABORTY	MR. A ALAMGEER MR. A ALAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1611/2025	ARTI KUMARI ALIAS CHANDANI KUMARI Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
2	Bail Appln./1680/2025	PULIN CHUTIA AND 2 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
3	Bail Appln./1682/2025	KURPAN ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MISS. S PARBIN	PP, ASSAM
4	Bail Appln./1684/2025	ABIJUL ISLAM @ HABIJUL HOQUE Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
5	Bail Appln./1688/2025	ABHISHEK BARUAH Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR MR. J N SUWAI	PP, ASSAM
6	Bail Appln./1696/2025	RINKU TALUKDAR AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN MS. N.A. BEGUM	PP, ASSAM
7	Bail Appln./1698/2025	MD HANIFUR RAHMAN ALIAS HANIF Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
8	Bail Appln./1699/2025	SANKAR JYOTI BARUAH @ MUNNU Versus THE STATE OF ASSAM	MR. V A CHOWDHURY	PP, ASSAM
9	Bail Appln./1704/2025	JUNMOTI PEGU AND 5 ORS. Versus THE STATE OF ASSAM	MR P R SARMA MR. S. PEGU	PP, ASSAM
MOTION				
10	AB/562/2025	ASHISH KR DEY Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
11	AB/1140/2025	JOYNAL ABEDIN Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM

12	AB/1142/2025	AMIT RAHANG Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
13	AB/1144/2025	DILWAR HUSSAIN ALIAS DILOWAR HUSEN AND 2 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN	PP, ASSAM
14	AB/1145/2025	BIKRAM BASUMATARY @ DHIRAJ Versus THE STATE OF ASSAM	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS SAMIM RAHMAN	PP, ASSAM
15	AB/1146/2025	JITU KALITA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
<u>ADMISSION</u>				
16	Crl.Pet./1271/2022 WITH LCR 1 FILE(SCANNED COPY)	GUNAJIT DEKA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS,	MR. N C DAS MS. M DEVI MR. M DAS MS M BORAH	MRS. D DAS BARMAN (R-2 & 3) PP, ASSAM
17	Crl.Pet./240/2024 WITH LCR 3 FILES	K RANJAN SINGHA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	A W AMAN (R-2) MS SURAYA RAHMAN (R-2) MR SARFRAZ NAWAZ (R-2) MR. SURAJIT DAS (R-2) MR S A BARBHUYAN (R-2) SAMIM RAHMAN (R-2) PP, ASSAM
18	Crl.Pet./466/2024 WITH LCR 1 FILE(SCANNED COPY)	TOSHESWAR KALITA Versus THE STATE OF ASSAM AND ANR	MR S KHOUND MR. J PAULO	PP, ASSAM
19	Crl.Rev.P./512/2024 WITH LCR 1 FILE(SCANNED COPY)	ADITYA HARALALKA Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MS. S KAKATI	MR. R ALI (R2) MR H A AHMED (R2) PP, ASSAM
20	Crl.Pet./638/2024 WITH LCR 1 FILE(SCANNED COPY)	SMT. JULI HAZARIKA BORA Versus THE STATE OF ASSAM AND ANR	K U AHMED MR. L GOGOI	MR. S C BISWAS(R-2) MS A DAS(R-2) MR. F A HASSAN (R-2) MS. U NANDA(R-2) MS. J GHOSH(R-2) PP, ASSAM
21	Crl.Rev.P./26/2025	BIJOY KUMAR BORA @ BIJAY BORA @ BIJAY SENAR Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS SAMIM RAHMAN	PP, ASSAM
	WITH I.A.(Crl.)/118/2025 in Crl.Rev.P./26/2025	BIJOY KUMAR BORA ALIAS BIJAY BORA ALIAS BIJAY SENAR Versus THE STATE OF ASSAM AND ORS	MR A W AMAN MS SURAYA RAHMAN MR. SURAJIT DAS MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
22	Crl.Pet./116/2025 WITH LCR 1 FILE(SCANNED COPY)	SUSHIL SINGH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. R BORA MS R MEDHI	MR K L GUPTA (R-2) PP, ASSAM
23	Crl.Pet./183/2025	SANJIB KUMAR DEKA Versus THE STATE OF ASSAM AND ANR.	MR. D P CHALIHA MR. U P CHALIHA MS M ROY	MR. T DEURI(R-2) MD A RAHMAN (R-2) MRS. R S DEURI(R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
24	Bail Appln./1305/2025 FIXED	PRADIP BARMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MS R BEGAM	PP, ASSAM
25	Bail Appln./1545/2025 FIXED	RIAJUL ISLAM MANDAL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MR. M. A. CHOUDHURY K MAINUDDIN	PP, ASSAM

26	Bail.Appln./1572/2025 FIXED	HEIPORMI SYNNAH Versus THE STATE OF ASSAM	MR S.MITRA MR. N BARDOLOI MISS J MOSSANG	PP, ASSAM
27	Bail.Appln./1574/2025 FIXED	MURLIDHAR SUMITH PILLAI AND ANR. Versus THE STATE OF ASSAM	MD B ISLAM J ABBASI MR. S UDDIN	PP, ASSAM
BAIL HEARING				
28	AB/177/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD NASIR UDDIN Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
29	AB/258/2025 FIXED	ARPIT KUMAR DUTTA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
30	AB/421/2025 FIXED	SRI AMIT KUMAR JHA, Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
31	AB/601/2025 FIXED	NAZIM UDDIN @ NAZU Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	PP, ASSAM
32	AB/675/2025 FIXED	HAKIM ALI @ BAHARUL ALI Versus THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN MS J YESMIN	PP, ASSAM
33	AB/751/2025 FIXED	JAIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
34	AB/832/2025 FIXED	ABDUL HASSAN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
35	AB/876/2025 FIXED	FIROZA KHATUN ALIAS FIRUJA KHATUN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. S K ROY MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
36	AB/976/2025 FIXED	DIPANKAR ROY Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
37	AB/1096/2025 FIXED	DHARMENDRA DAS Versus THE STATE OF ASSAM	A KUNDU SIRAJ CHOUDHURY MR. SANU HUSSAIN MS. S SULTANA	PP, ASSAM
ORDERS				
38	Crl.Pet./824/2024	GAJNAFOR ADIL Versus THE STATE OF ASSAM AND ANR	MR. B SAHARIA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
39	Crl.Pet./1315/2024 WITH LCR 2 FILES	SUBHAM MAZUMDARA Versus THE STATE OF ASSAM AND 2 ORS.	MS. J HAZARIKA MR M CHOUDHURY MR P J DAS	PP, ASSAM
40	Crl.Pet./1316/2024	ASHRAFUZ ZAMAN Versus THE STATE OF ASSAM AND 2 ORS	MR K THAKUR MR D MEDHI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MFA/21/2023 WITH LCR 1 FILE, FIXED	UNION OF INDIA . Versus M/S RIDDHI SIDDHI ENTERPRISE PVT. LTD .	MRS. A GAYAN	MR. K P MAHESWARI MR. DIVYANSH RATHI
	WITH I.A.(Civil)/747/2023 in MFA/21/2023	UNION OF INDIA Versus M/S RIDDHI SIDDHI ENTERPRISE PVT. LTD.	MRS. A GAYAN	
2	MACApp./180/2025	RUPAM BORO Versus ORIENTAL INSURANCE CO. LTD AND 4 ORS. A	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	MR. J KALITA
3	MACApp./189/2025	BAHAJUDDIN SK AND 2 OSR Versus GAUTAM SENGUPTA AND 5 ORS F	MR. M TALUKDAR MR. M ISLAM	MR. A BARKATAKI(R-3) MRS. S. ROY (R-6)
4	MACApp./191/2025	ORIENTAL INSURANCE COMPANY LTD Versus MUKUL CHANDRA SAIKIA AND ANR. A	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR D MONDAL
5	MACApp./193/2025	NATIONAL INSURANCE COMPANY LTD Versus MANNA CHOUHAN AND 2 ORS A	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/1542/2025 in MACApp./193/2025	NATIONAL INSURANCE COMPANY LTD Versus MANNA CHOUHAN AND 2 ORS A	MR T KALITA MR. A KAKATI	
ORDERS				
6	CRP/10/2021 FIXED	KIRANMOYEE CHOUDHURY @ DUTTA Versus RITA BAISHYA TALUKDAR AND ANR	MR. R J BORDOLOI MR. R ALI	MR D CHOUDHURY MR S DIFUSA
	WITH CRP/65/2020	KIRANMOYEE CHOUDHURY @ DUTTA Versus RITA BAISHYA TALUKDAR AND ANR.	MR. R J BORDOLOI MR. R ALI	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY
8	I.A.(Civil)/2425/2021 FIXED in MACApp./9131/2021	SUNESWAR DAS AND ANR. Versus ORIENTAL INSURANCE CO. LTD.	B R DAS	MR. S A HUSSAIN MR D J HALOI

	WITH MACApp./9131/2021 (Filing Number)	SUNESWAR DAS AND ANR. Versus ORIENTAL INSURANCE COM. LTD. E	B R DAS	
9	MACApp./79/2022 WITH LCR 2 FILES	SURAJ KHAKHLARY AND ANR. Versus THE REGIONAL MANAGER NEW INDIA ASSURANCE CO. LTD. AND 5 ORS.	MR. A R AGARWALA MR A AGARWALA	MR S DUTTA MS. R D MOZUMDAR (r-6) MR. S DUTTA MS. C MOZUMDAR (r-6) MR. S P SHARMA (r-6)
10	MACApp./230/2022 WITH LCR	SARASWATI BASFOR AND 2 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MR. R D BHUYAN	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS R DEVI
11	CRP(IO)/248/2022	NILITPAL CHOUDHURY Versus NILIMA BARUAH	MR. N NATH	
12	CRP(IO)/274/2022	TONMOY BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM SC, ASEC
13	MACApp./410/2022 WITH LCR	SHRIRAM GENERAL INSURANCE CO. LTD Versus SMTI ANIMA BORO AND 7 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR SISHIR DUTTA (R8) MR. S NATH (R4, R5) MR. B K JAIN MS. P C BARNALI NAIR MR. C SHARMA (R8) MR. S DUTTA (R8) FOR CAVEATOR
	WITH I.A.(Civil)/2102/2022 in MACApp./410/2022	SHRIRAM GENERAL INSURANCE CO. LTD Versus SMTI ANIMA BORO AND 7 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR SISHIR DUTTA (R8) MR. S NATH (R4, R5) MR. B K JAIN MS. P C BARNALI NAIR MR. C SHARMA (R8) MR. S DUTTA (R8) FOR CAVEATOR
14	I.A.(Civil)/3237/2022 FIXED in MACApp./12932/2022 WITH MACApp./12932/2022 (Filing Number)	DIPA BORA Versus ORIENTAL INSURANCE COM. LTD.	B R DAS MS M BHARATI	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA
15	CRP/15/2023	DIPA BORA Versus ORIENTAL INSURANCE COM. LTD. E MUSTT SAKHINA KHATOON AND 7 ORS Versus MOHD ATIKUL ISLAM AND 19 ORS	B R DAS MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ	MS. S G BARUAH (R1(a) . 2,4,6,8,9)) MR. B BORGHAIN (R1(a) . 2,4,6,8,9) MR B SAIKIA (R1(a) . 2,4,6,8,9)
16	CRP/53/2023 CAVT. NO.04832/023,	JAI RAJ BIKRAM SINGH Versus SHRI GURU NARAYAN SINGH AND 3 ORS	MR. S CHAMARIA MR A N SARMAH	MR. N N JHA MR. M BERIA (FOR CAVEATOR) MR. M BERIA (FOR CAVEATOR) MS M SAHOO
17	Tr.P.(C)/109/2023	SMT. JABA NARZARY Versus AGWMA NARZARY	MR. B J MUKHERJEE MS R SAHA	
18	CRP/194/2023	BOLIN BORAH Versus MARAMI ROY	MR. B J MUKHERJEE	
19	CRP(IO)/364/2023	KALICHARAN NATH Versus JOGEN CH. NATH AND 2 ORS.	MR. D K SHARMA	MR. S DAS(R-1,2,3) MR K DAS(R-1,2,3)
20	I.A.(Civil)/390/2023 B/O in MACApp./303/2023	SAKUNTALA SONOWAL Versus ORIENTAL INSURANCE COM. LTD. AND 2 ORS.	B R DAS MS M BHARATI	

	WITH MACApp./303/2023 (Filing Number)	SAKUNTALA SONOWAL Versus ORIENTAL INSURANCE COM. LTD AND 2 ORS . B	MS M BHARATI	
21	I.A.(Civil)/1926/2023 in CRP/77/2021	SMTI IBEMHAL SINGHA Versus IRABAT SINGHA AND ORS.	MR D MAZUMDER MR. S BISWAS MS D DEVI	MR. D CHAKRABARTY
	WITH CRP/77/2021	SMTI IBEMHAL SINGHA Versus IRABAT SINGHA AND 8 ORS.	MR. D MAZUMDAR MR. S BISWAS MS D DEVI	MR. D CHAKRABARTY (R-1,5,7,8)
	WITH I.A.(Civil)/1927/2023 in CRP/77/2021	SMTI IBEMHAL SINGHA Versus IRABAT SINGHA AND ORS.	MR D MAZUMDER MR. S BISWAS MS D DEVI	MR. D CHAKRABARTY
22	I.A.(Civil)/2319/2023 in Intest.Cas./7274/2023	SEWALI NATH BARUAH AND 2 ORS. Versus SANGITA BARUAH	DR. B N GOGOI	MR. S S BAROOAH
	WITH Intest.Cas./7274/2023 (Filing Number)	SEWALI NATH BARUAH AND 2 ORS. Versus SANGITA BARUAH A	DR. B N GOGOI	
23	CRP/68/2024 WITH LCR	SURESH SHARMA Versus AJOY CHANDRA DEY AND ANR	MR. B J MUKHERJEE MS R SAHA	MR. D NANDI (R-1) MS P SARMAH(R-1) MR. A NANDI(R-1)
24	Tr.P.(C)./77/2024	MOUTUSHI SEN (DEB) Versus SAUMYABRATA DEB	MR S DAS P J DAS	
25	CRP(IO)/165/2024	DIPAK DEY AND ANR Versus MD. SHAH ALAM	MR. R SARMA MS. S D SAIKIA	MR D N BHATTACHARYYA MR. U DUTTA
26	CRP(IO)/361/2024	MD. MOZAMIL HOQUE MIR AND 3 ORS Versus MD. ISHAD HUSSAIN MIR AND 4 ORS	R SARMAH MS M KAKOTY MR K J HAZARIKA	
27	I.A.(Civil)/377/2024 FIXED in MACApp./12777/2023	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus FATEMA KHATUN AND 2 ORS.	MR. R GOSWAMI	MR. R GOSWAMI (R-1) DEEPSHIKHA KALITA(R-1)
	WITH MACApp./12777/2023 (Filing Number)	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus FATEMA KHATUN AND 2 ORS. A	MR. R GOSWAMI	
	WITH I.A.(Civil)/14523/2023 (Filing Number)	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus FATEMA KHATUN AND 2 ORS. A	MR. R GOSWAMI	
28	WITH MACApp./12778/2023 (Filing Number)	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus MAZEDA KHATUN AND 5 ORS B	MR. R GOSWAMI	
	WITH I.A.(Civil)/3566/2023	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus MAZEDA KHATUN AND 5 ORS	MR. R GOSWAMI	DEEPSHIKHA KALITA (R-1)
	WITH I.A.(Civil)/14519/2023 (Filing Number)	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus MAZEDA KHATUN AND 5 ORS B	MR. R GOSWAMI	
29	CRP(IO)/380/2024	MD. RUHUL AMIN AND ANR Versus ZIADUL ISLAM AND 3 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. S A AHMED(R-1 TO 3) MR. F A AHMED(R-1 TO 3) A. KHANAM(R-1 TO 3) C S KAMTHONG(R-1 TO 3)

30	I.A.(Civil)/1504/2024 WITH LCR in MACApp./488/2018 WITH MACApp./488/2018	UNION OF INDIA AND 2 ORS Versus SAFAYET AHMED CHOUDHURY AND 3 ORS UNION OF INDIA and 2 ORS Versus SAFAYET AHMED CHOUDHURY	BIPLAV CHAKRAVARTY MR. S SARMA MR. S A CHOUDHURY	GA, MIZORAM MR. L R MAZUMDER
31	I.A.(Civil)/1597/2024 in CRP/5624/2024 WITH CRP/5624/2024 (Filing Number)	MD. KASHEM ALI Versus MD. AKBOR ALI AND 2 ORS MD. KASHEM ALI Versus MD. AKBOR ALI AND 2 ORS (B)	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY MR MONZUR K CHOUDHURY	
32	I.A.(Civil)/3726/2024 MAC.APP. 49/2017(D/O) in MACApp./49/2017	RELIANCE GENERAL INSURANCE CO. LTD. Versus SALEHA BEGUM and 3 ORS.	MR. R GOSWAMI	
33	I.A.(Civil)/4044/2024 WITH LC 2 FILES in MACApp./199/2019 WITH MACApp./199/2019	SMTI ADITI BANIK Versus THE RELIANCE GENERAL INSURANCE CO. LTD and 5 ORS SMTI ADITI BANIK Versus THE RELIANCE GENERAL INSURANCE CO. LTD and 5 ORS	MR .B MALAKAR MR. R SARMA MS.SHOMA DASGUPTA MS.SHOMA DASGUPTA MR. N DHAR MR .B MALAKAR MR. R SARMA MS.SHOMA DASGUPTA MS.SHOMA DASGUPTA	MR. K K BHATTA MR. A TALUKDAR(R-1) MS. L SHARMA(R-1) MR. K K BHATTA MR. J JOHN(R-1) MR A T M HUSSAIN (R6) MRS M ALOM (R6)
	WITH I.A.(Civil)/1192/2019 in MACApp./199/2019	SMTI ADITI BANIK Versus THE RELIANCE GENERAL INSURANCE CO. LTD and 5 ORS	MR. N DHAR MR .B MALAKAR MS. S DASGUPTA	MR. A TALUKDAR(R-1) MS. L SHARMA(R-1) MR. K K BHATTA MR. J JOHN(R-1)
34	MACApp./104/2025 B/O WITH I.A.(Civil)/887/2025 in MACApp./104/2025	THE NEW INDIA ASSURANCE CO LTD Versus DIPA KALITA AND 2 ORS E THE NEW INDIA ASSURANCE CO LTD Versus DIPA KALITA AND 2 ORS E	MRS B ACHARYA MR. A ACHARYA MRS S ACHARYA MRS B ACHARYA MR. A ACHARYA MRS S ACHARYA	
35	CRP(IO)/105/2025 WITH I.A.(Civil)/848/2025 in CRP(IO)/105/2025	NAVIN KUMAR SHARMA Versus MANASH GUPTA AND ANR NAVIN KUMAR SHARMA Versus MANASH GUPTA AND ANR	MR R K MOUR BEAUTY BARO MR R K MOUR BEAUTY BARO	MR G JALAN (R-1,2) S FAZIL (R-1,2)
36	CRP(IO)/146/2025 CAVT. NO.010420/25,N	TAFIKUDDIN AHMED Versus SYED IMRAN HUSSAIN	MR G R A MOTTAQUEE	MR. R ALI (FOR CAVEATOR)
37	I.A.(Civil)/158/2025 in CRP/168/2019 WITH CRP/168/2019	NURUL HOQUE AND ANR Versus MD. YASIN ALI AND ORS MD. YASIN ALI AND ANR. Versus THE SECRETARY OF THE GOVT. OF ASSAM AND 16 ORS.	MR. P K ROYCHOUDHURY MR. B RAHMAN MR. A SATTAR MS. N BARMAN	GA, ASSAM SC, REVENUE SR GA,ASSAM SC, REVENUE
	WITH I.A.(Civil)/161/2025 in CRP/168/2019	NURUL HOQUE AND ANR Versus MD. YASIN ALI AND ORS	MR. P K ROYCHOUDHURY MR. B RAHMAN	GA, ASSAM MR. A SATTAR SC, REVENUE

38	I.A.(Civil)/410/2025 WITH LCR in MACApp./237/2021 WITH MACApp./237/2021	SAHEDA KHATUN Versus SAJAN PATOWARY	ATMA RAM AGARWALA	MR. R C PAUL
		SAHEDA KHATUN Versus SAJAN PATOWARY AND 2 ORS. A	MR. A R AGARWALA	MR. R C PAUL (R-2)
39	I.A.(Civil)/508/2025 in MACApp./11160/2024 WITH MACApp./11160/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus NAJIMA BEGUM AND 4 ORS	MRS. S ROY MS F N ZAMAN	MR. M TALUKDAR (1 TO 4)
		NATIONAL INSURANCE COMPANY LTD Versus NAJIMA BEGUM AND 4 ORS A	MRS. S ROY	
40	I.A.(Civil)/522/2025 B/O in MACApp./542/2025 WITH MACApp./542/2025 (Filing Number)	PRADIP SAIKIA Versus UNION OF INDIA	B R DAS MS M BHARATI	
		PRADIP SAIKIA Versus UNION OF INDIA AND 3 ORS A	B R DAS	
41	I.A.(Civil)/1431/2025 B/O in CRP(IO)/94/2025 WITH CRP(IO)/94/2025	SMTI KARABI PATHAK Versus SRI RINTU BARMAN	MR K K MAHANTA (Sr. Advocate) MR M RANA MR. T ALI MS N BEGUM	MR D K BORDOLOI
		RINTU BARMAN Versus SMTI KARABI PATHAK	MR D K BORDOLOI	MR K K MAHANTA (Sr. Advocate) MR M RANA MR. T ALI MS N BEGUM
42	I.A.(Civil)/1590/2025 in MFA/1075/2025 WITH MFA/1075/2025 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus MALANCHA BALA ROY AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	
		THE ORIENTAL INSURANCE CO LTD Versus MALANCHA BALA ROY	Mr A Khandakar	
43	I.A.(Civil)/1591/2025 in MFA/4871/2025 WITH MFA/4871/2025 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus ABDUL HOQUE AND ANR.	MR. S DUTTA MS. M CHOUDHURY S K BEGUM	
		NEW INDIA ASSURANCE CO LTD Versus ABDUL HOQUE	MAMANI CHOUDHURY	
44	I.A.(Civil)/1592/2025 in MACApp./5468/2025 WITH MACApp./5468/2025 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus ADHAR HAJARI @ ADHOR HAZRA AND 2 ORS.	MR. K K BHATTA A K BHATTACHARYYA	
		NATIONAL INSURANCE COMPANY LIMITED Versus ADHAR HAJARI @ HAZRA	ALOK KUMAR BHATTACHARYYA	
45	I.A.(Civil)/1596/2025 in MACApp./5473/2025 WITH MACApp./5473/2025 (Filing Number)	TATA AIG GENERAL INSURANCE CO. LTD. Versus ANIMA RABHA AND 4 ORS.	MR. K K BHATTA	
		THE TATA AIG GEN INSURANCE CO LTD Versus ANIMA RABHA	ALOK KUMAR BHATTACHARYYA	
46	I.A.(Civil)/1597/2025 in MACApp./76/2025	SRI DIPEN KAKATI Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS	MR. M TALUKDAR MS. B SARMAH	

	WITH MACApp./76/2025 (Filing Number)	DIPEN KAKATI Versus NATIONAL INSURANCE CO LTD AND 2 ORS	MR. M TALUKDAR	
47	I.A.(Civil)/1599/2025 in MACApp./10367/2024	ORIENTAL INSURANCE COMPANY LTD. Versus AGHANI MUNDA @ MURA AND 2 ORS A	MR. S DUTTA MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MS K BORAH MR S DUTTA	
	WITH MACApp./10367/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus AGHANI MUNDA @ MURA AND 2 ORS A	MR. S DUTTA	
48	I.A.(Civil)/1600/2025 in MACApp./4950/2025	NEW INDIA ASSURANCE COMPANY LIMITED Versus PIRANG LOHHAM AND 2 ORS	MS L SHARMA	
	WITH MACApp./4950/2025 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus PIRANG LOHHAM	ALOK KUMAR BHATTACHARYYA	
49	I.A.(Civil)/1601/2025 in MACApp./9108/2024	BAPPI DAS Versus NOOR NABI SK. AND 2 ORS	MR. M TALUKDAR	
	WITH MACApp./9108/2024 (Filing Number)	BAPPI DAS Versus NOOR NABI SK AND 2 ORS H	MR. M TALUKDAR	
50	I.A.(Civil)/1631/2025 in MACApp./5831/2025	BIHUTI BARMAN AND 2 ORS. Versus THE ORIENTAL INSURANCE CO. LTD.	MR. M KHAN MR A K DAS MS J AKTAR	
	WITH MACApp./5831/2025 (Filing Number)	BIHUTI BARMAN Versus THE ORIENTAL INSURANCE CO LTD	MR. MOLLAH KHAN	
HEARING				
51	MFA/10/2021 WITH LCR 1 FILE, B/O	BAGMARI TEA GARDEN Versus RUNUMI BHUYAN AND ANR	MR. S CHAKRABORTY MR S HUSSAIN	MR. P SUNDI (r-1)
52	MFA/111/2022 WITH LCR 1 FILE, FIXED	BHARTIA INFRA PROJECTS LTD. Versus MAMI KURMI	MR. S DAS MR K DAS	B R DAS (R-1) MS M BHARATI
	WITH I.A.(Civil)/3601/2022 in MFA/111/2022	BHARTIA INFRA PROJECTS LTD. Versus MAMI KURMI	MR. S DAS MR K DAS	

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-IV, V AND RSA MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS			
1 WP(C)/1440/2024	MEHER ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR S H SIKDAR MR. S HAQUE MR A KHAN MS S ABDULLAH	SC, P AND R.D.
2 WP(C)/3130/2024	BHABESH MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR R RAJKHOWA B KHAKHLARY MS M GOGOI MS P GOGOI MS. K DEKA U SWARGIARY MS LUBNA CHOUDHURY	GA, ASSAM SC, REVENUE
ADMISSION			
3 WP(C)/6306/2016	PAPU KALITA Versus THE STATE OF ASSAM AND 11 ORS	MR.D C K HAZARIKA MS.J KALITA	MR.D SAIKIA(R- 5-12) GA, ASSAM MR.D K MEDHI(R- 5-12)
4 WP(C)/3006/2017	ARJUN TIMUNG and 16 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.S CHAKRABORTY MR.B DAS MS.B DAS	GA, ASSAM SC, K A A C
5 WP(C)/7/2018	RAMCHANDRA KONCH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P N GOSWAMI MS. M D BORAH MR. I KALITA MR. R R Gogoi	GA, ASSAM
6 WP(C)/2300/2018	KHALILUR RAHMAN AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. Z HAMMAD MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
7 WP(C)/2845/2018	ABDUS SALAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. A F N U MOLLAH MD H R AHMED	GA, ASSAM (R 1 TO 5) DR. B N GOGOI(R2 TO 5)
8 WP(C)/91/2020 WITH AFFIDAVIT FILE	M/S. KEDARNATH KAILASHPATI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR H BURAGOHAIN MR. B P BORAH MR. A C BURAGOHAIN MS A DEVI	MR. D SAIKIA MR. B GOGOI MR H GUPTA MR P NAYAK ASSTT.S.G.I. SC, I O C
WITH I.A.(Civil)/579/2020 in WP(C)/91/2020	M/S. KEDARNATH KAILASHPATI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR H BURAGOHAIN MS A DEVI	SC, I O C ASSTT.S.G.I.

9	WITH Cont.Cas(C)/71/2018	JITENDRA SHAW Versus KAILASHPATI SHAW AND ANR	MR. D SAIKIA MR B K SINGH MS. A BEGUM MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI MS. M BORA	MR. H BURAGOHAIN MR. T J MAHANTA(R 2) MR. A BORUA MR. D SINGH
10	WITH WP(C)/824/2018	M/S. KEDARNATH KAILASHPATI AND ORS. Versus THE UNION OF INDIA AND ORS.	MR. H BURAGOHAIN MISS. M BORAH MR. S HAZARIKA MS D SINGH (P2) MS A DEVI (P2)	MR. D SAIKIA MRS. A GAYAN (CGC, R1) MR. B GOGOI MR P NAYAK MD K RAHMAN MS M BORA ASSTT.S.G.I. MR. R BARPUJARI MR. A JAHID
11	WP(C)/1061/2020	HARMOHAN NATH Versus THE STATE OF ASSAM AND 6 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	GA, ASSAM MR D DEKA SC, REVENUE
12	WP(C)/5460/2020	UPENDRA NATH SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
13	WP(C)/3375/2021	AFTAB UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S S TALUKDAR MR S H MAHMUD MS N BORDOLOI MS. P DEVI MS. A ROY	SC, PNRD GA, ASSAM
14	WP(C)/71/2022	RAJENDRA KUMAR BHANSALI Versus GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR J C GAUR MS. M GAUR	MR. O P BHATI MR T C DAS MR. P SARMA SC, GMC MR. S K GUPTA MS. M K GOGOI
15	WP(C)/2249/2022	BISWAJIT DEY AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. T ISLAM MS. T ROY MR . B MALAKAR MS M ROY MS P SHARMA MS K DAS	SC, FOREST GA, ASSAM MS. P BHATTACHARYA (R-10,11) MR. A BORUA SC, PCB
16	WP(C)/3986/2022	SMTI. BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS. S CHAKRAVARTY MRS. P. SARMA MS S SARMA HAZARIKA MS. P CHUTIA	GA, ASSAM MR P C GOSWAMI (r-5,6) MR. P P DAS (r-5,6) MR. SURAJIT DAS (r-5,6) SC, REVENUE
17	WITH WP(C)/5685/2021	BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M NATH MR. A BHATTACHARJEE MS. P CHUTIA	GA, ASSAM MR P C GOSWAMI MR. P P DAS (R-7) MR. P P DAS (R-7) SC, P H E
18	WITH WP(C)/3971/2022	SMTI. BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MS. S CHAKRAVARTY MRS. P. SARMA MS S SARMA HAZARIKA MS. P CHUTIA	SC, P AND R.D. MR P C GOSWAMI (R-9,10) MR. P P DAS (R-9,10) MR. SURAJIT DAS (R-9,10) MR B DEORI, JR. GA, ASSAM (R-3 & 5)
19	WP(C)/5230/2022	SMT. BHANU SHARMA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B BURAGOHAIN MS. D BORGHAIN MR. U J SAIKIA MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	GA, ASSAM MR H RAHMAN (r-5) MS P AGARWAL (r-5) MR. B J DAS (r-5) SC, REVENUE

20	WP(C)/6963/2022	M/S DRINKO FRESH PACKAGED DRINKING WATER INDUSTRY Versus THE ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR. B PHUKAN	MS. P DEY SC, A G V B
21	WP(C)/7863/2022	MANOJ BAID Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM MR. P J SAIKIA, SR. ADV (r- 7,8) MR. P BORDOLOI (r-7,8) SC, J M B
22	WP(C)/131/2023	NUR ABBAS AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M A I HUSSAIN MR. S H ZAMAN	SC, P AND R.D. GA, ASSAM MRS. R S CHOWDHURY MR S BORTHAKUR (R-10) MR. DITUL DAS (r-9,10) MS G DAS MR. R RAHMAN (r-9,10) MR SAURADEEP DEY(R-10) R. CHAUHAN
23	WP(C)/3450/2023	M/S POWER GRID CORPN. OF INDIA LTD. Versus ON THE DEATH OF ABDUL KHALIQUE	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR F U BARBHUIYA (R-1.1, 1.2) MS S DAS (R-1.1, 1.2)
	WITH I.A.(Civil)/151/2025 in WP(C)/3450/2023	ON THE DEATH OF ABDUL KHALIQUE Versus M/S POWER GRID CORPN. OF INDIA LTD	MS S DAS	MR G N SAHEWALLA
24	WP(C)/5156/2023	NOOR AHMED LASKAR AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY J M SULAIMAN MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM MS. I DAS (R2, R3) DY.S.G.I. MR. SURAJIT DUTTA (R2, R3) SC, REVENUE
25	WP(C)/7472/2023	KAMAL PRASANTA GINDORA Versus THE STATE OF ASSAM AND 5 ORS	MR. C CHOWDHURY MR. R B PHOOKAN MR. C CHAKRAVARTY MR K J HAZARIKA MR B P SARMAH	GA, ASSAM SC, REVENUE
26	I.A.(Civil)/2158/2024 in WP(C)/819/2024	ABDUR SOBUR SK Versus TARA MIAH AND 5 ORS	MS. N NASRIN MR. A WAHAB	SC, CO OP MR R ISLAM
	WITH WP(C)/819/2024	TARA MIAH Versus THE STATE OF ASSAM AND 5 ORS	MS. A HUSSAIN MR R ISLAM	SC, CO OP MS. N NASRIN(R-6) MR. A WAHAB(R-6)
27	WP(C)/2279/2024	MIRA KHATUN AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, CO OP GA, ASSAM MS. A HUSSAIN (R7) MR R ISLAM (R7)
28	WP(C)/2483/2024	PRASANTA KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	MR U DAS(R-7) MR. S SAIKIA(R-7) SC, GMC SC, G M D A
29	WP(C)/2539/2024	DUSHMANTA MEDHI Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS (B)	MR. A DHAR MD F FARIDI	MR B KAUSHIK (R-4,5) MR B KAUSHIK (R-4,5) MR. S HAZARIKA(R-4,5) MR. S HAZARIKA(R-4,5) K BHARALI(R-4,5) K BHARALI(R-4,5) SC, GMC SC, G M D A

30	WP(C)/2568/2024	TAPAN KR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM MR A CHOWDHURY (R-7) MR. D BORAH (R-6) K BARMAN (R-6) MS P SINGH (R-6)
31	WP(C)/2710/2024	SUKUR SING TERON AND 63 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. A I KATHAR MR B RONGPHAR	GA, ASSAM DY.S.G.I. SC, NHIDC SC, K A A C
32	WP(C)/5044/2024 CAVT. NO.09572/024, FIXED	RUPA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B HALDAR MS S. BASAK MR B KARDONG	GA, ASSAM MR G ALAM MR. F AHMED FOR CAVEATOR
33	WP(C)/6864/2024	ABDUR ROHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM	GA, ASSAM MS. P R MAHANTA MS. S KONWAR SC, REVENUE
34	WP(C)/2157/2025 FIXED	SHRI JOGESH CHANDRA BAROOWA Versus THE STATE OF ASSAM	MR. B D DEKA MR. M DAS N R SURANA N CHAUDHURY MR A BHATRA MR A DEKA	GA, ASSAM SC, REVENUE
<u>BAIL HEARING (BA)</u>				
35	Bail Appln./1419/2025 WITH CASE RECORD(SCANNED COPY)	ANASH Versus THE STATE OF ASSAM	MS T WAPANGLA MR. D GOGOI NIKATO WOTSA ZAKIR HUSSAIN	PP, ASSAM
36	Bail Appln./1563/2025 FIXED	TOZZAMMIL HOQUE Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM	PP, ASSAM
<u>ORDERS</u>				
37	Cont.Cas(C)/426/2019	AAP INDUSTRIES (PVT) LTD. Versus SIDDHARTH SINGH AND 3 ORS.	MS KEWI MR D KHAN	
38	WITH Cont.Cas(C)/517/2018	SRK METALS AND PLASTICS (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
39	WITH Cont.Cas(C)/101/2019	GARY POLY INDUSTRIES AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
	WITH I.A.(Civil)/1196/2020 in Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
40	WITH Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)
	WITH I.A.(Civil)/1193/2020 in Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
41	WITH WP(C)/4631/2023	GARG POLY INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MR D KHAN	SC, P H E SC, FINANCE
42	WITH WP(C)/5273/2023	SRK METALS AND PLASTICS PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	SC, FINANCE SC, P H E
43	WITH WP(C)/5966/2023	KAMAKHYA POLY UDYOG AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	SC, P H E SC, FINANCE

44	MC/75/2024 IN WP(C) 6881/2015 (D/O) in WP(C)/6881/2015	PHANINDRA PATOR Versus UNION OF INDIA and 6 ORS	MR DEBA SARMAH MS N SHYAM	DY.S.G.I.
45	RSA/154/2024 WITH LCR	PROMOD MEDHI Versus SATYENDRA MEDHI	MR SAURADEEP DEY	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS T BARUAH MS. A BARMAN
46	RSA/179/2024 WITH LCR	SORHAB ALI @ MD. SURHAB ALI Versus SURUT ZAMAL	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY S AHMED	MR P K KALITA MR. SURAJIT DAS MR K TALUKDAR
	WITH I.A.(Civil)/3053/2024 in RSA/179/2024	SORHAB ALI @ SURHAB ALI Versus SURUT ZAMAL	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY S AHMED	
47	WITH RSA/180/2024	SORHAB ALI @ MD. SURHAB ALI Versus SURUT ZAMAL	MR. J AHMED MS A HUSSAIN R BEGUM S AHMED	MR P K KALITA MR. SURAJIT DAS MR K TALUKDAR
48	RSA/210/2024 WITH LCR	SUKRAM SWARGIARY Versus LAKHI KANTA MAHILIARY AND 2ORS	MR. A PAUL	
49	WP(C)/3359/2024	PRANAB KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. D GOGOI MR. I BORTHAKUR	GA, ASSAM SC, A S A M B SC. AGRICULTURE
50	I.A.(Civil)/3756/2024 in Review.Pet./14514/2024	NAREN SAIKIA AND 7 ORS Versus BONOSHREE SAIKIA AND 7 ORS	MR B D DAS MR H K SARMA MR. H R DAS	MR. K N CHOUDHURY(R-1) GA, ASSAM MISS. R R KAKATI (R-1) MR. D J DAS(R-1) MS N MAHANTA(R-1) N GAUTAM(R-1) SC, TRANSPORT DEPARTMENT, ASSAM MR. TANUZ KASHYAP(R-1) SC, A S T C
	WITH Review.Pet./14514/2024 (Filing Number)	NAREN SAIKIA AND 7 ORS Versus BONOSHREE SAIKIA AND 7 ORS	MR B D DAS	
51	WP(C)/5498/2024	HITESH PEGU Versus THE UNION OF INDIA AND 9 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM SC, NHIDC SC, REVENUE
52	MC/21/2025 IN WP(C)/798/2020 (D/O) in WP(C)/798/2020	LAKHESWAR MAZUMDAR Versus THE STATE OF ASSAM AND ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	GA, ASSAM
53	Review.Pet./23/2025 IN WP(C)/6229/2023 (D/O)	RUP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM
54	I.A.(Civil)/382/2025 in WP(C)/6523/2023	KAMANA DEV BARMA Versus THE STATE OF ASSAM AND ORS		MR. S Ali (r-4,5) MR K DAS (r-4,5)
	WITH WP(C)/6523/2023	KAMANA DEV BARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BIKASH	GA, ASSAM MR. S Ali (r-4,5) MR. P HAZARIKA(R-3) MR K DAS (r-4,5) MR. H S BORAH (R-3)
55	I.A.(CrI.)/526/2025 WITH CASE RECORD(SCANNED COPY), BA 1010/2025(D/O) in Bail Appln./1010/2025	SONU Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025